

**BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI
(PRINCIPAL BENCH)**

OA No 491 of 2024

IN THE MATTER OF:

News Item titled "Ganga Water unsafe even for bathing says Bihar
Government report on river pollution"

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Respondent NMCG

Date: 22.11.2024

Place: New Delhi


Through Counsel

Gigi.C. George
Advocate

**BEFORE THE NATIONAL GREEN TRIBUNAL, NEW DELHI
(PRINCIPAL BENCH)**

OA No. 491 /2024

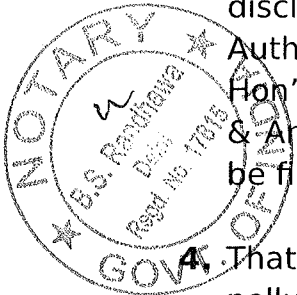
IN THE MATTER OF:

“News Item titled “Ganga Water unsafe even for bathing says Bihar Government report on river pollution”

**REPLY AFFIDAVIT OF EXECUTIVE DIRECTOR (TECHNICAL) NMCG,
IN COMPLIANCE OF THE ORDER DATED 12.08.2024, PASSED IN
THE AFORESAID MATTER.**

Most Respectfully, I, Anup Kumar Srivastava, aged 57 years, working as Executive Director (Technical) in the National Mission for Clean Ganga (NMCG), D/o WR, RD & GR, Ministry of Jal Shakti do hereby solemnly affirm, and declare as under:

1. That I, the deponent is working as Executive Director, (Technical) in the NMCG and am well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and competent to submit this affidavit.
2. That, NMCG is one of the authorities constituted under River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 issued under the provisions of the Environment (Protection) Act, 1986.
3. That this Hon'ble Tribunal vide its order dated 12.08.2024 has, inter-alia, directed the Executive Director, NMCG to file an affidavit disclosing the reason for not taking action against the State Authorities and also not ensuring compliance of the order of the Hon'ble Supreme Court in the matter of Paryavaran Suraksha Samiti & Anr vs. Union of India & Ors., (2017) 5 SCC 326. Let this affidavit be filed at least one week before the next date of hearing.
4. That the issue involved in the above matter, inter-alia, relates to the pollution of river Ganga and other rivers in the State of Bihar. The Hon'ble Tribunal vide order dated 02.05.2024 had impleaded the



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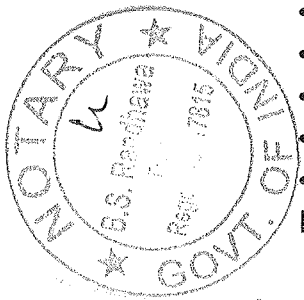
NMCG as one of the respondents. The NMCG has also filed report dated 30.07.2024 furnishing the status of the Sewage Treatment Plants (STPS) in the State of Bihar and also the status of the water quality in the stretch of river Ganga in Bihar.

5. That in furtherance of the above, the NMCG vide letter dated 04.09.2024 had directed Bihar State Government to examine the matter with regard to the of non-compliance of the existing STPs in Bihar, despite having adequate provisions for treatment of Fecal Coliform and disinfection units in the STPs to achieve the required standards. Copy of the letter is enclosed as **Annexure A**.
6. That it is submitted that subsequently further, a meeting was held with State of Bihar and CPCB on 11.09.2024 at NMCG under the Chairmanship of **Director General, NMCG** on this subject. A Copy of Record of Discussion (RoD) is enclosed as **Annexure-B**. In this meeting, State Government was asked to take actions on a set of issues. Issues raised therein and the reply received from the State of Bihar vide their letter dated 15.11.2024 (**Annexure-C**) are presented as under:
 - a) *To speed up completion of on-going STP projects, and new projects of I&D with STP projects on priority to arrest untreated discharge in rivers. To continue sewer networks laying projects as per their planning and funds. (Sl.no. 04 of Annexure - C)*

Reply: Bihar is trying to complete on-going STP Projects and new projects of I&D with STP at the earliest on the priority basis. Parallely, construction of sewer network is also in progress. A summary of Sewage Generation; status of STPs completed, under construction, etc; planning for meeting gap, as submitted by the State, is as under:

- Estimated Sewage Generation in the State: 1100 MLD
- STPs Created (Completed): 343 MLD
- STPs under Construction: 395 MLD
- STPs under Tender: 157.10 MLD
- Total Sanction Scheme: $343 + 395 + 157.10 = 895.1$ MLD
- Gap in Sanctioning Scheme: 204.9 MLD ($1100 - 895.1$ MLD)

Planning for Gap



Dr. B. S. Raghava
Executive Director (Technical)
National Mission for Clean Ganga
Ministry of Jal Shakti
Government of India, New Delhi

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- DPR for STPs: 298.18 MLD
- DPR for FSTPs: 68 KLD
- After sanctioned of these DPRs, gap will be eliminated.
- **Total Planning Management:** 1193.28 MLD for STPs and 68 KLD for FSTPs
- Utilization capacity- 158.13 MLD

Further details provided at Annexure-2 of the State's letter dated 15.11.2024.

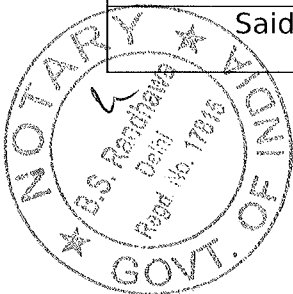
- b) To look into non-compliant STPs and take appropriate actions to ensure their performance as per design criteria. (Sl.no. 06 of Annexure - C)**

Reply: With regard to non-compliance of the STPs, replies were sought from STP agencies in response to the CPCB monitoring reports for treated sewage sample collected during cycle (April to July 2023, Aug- Nov 2023 and Dec 2023-March 2024). Agencies have submitted replies. **Meanwhile the O&M payment has been kept on hold. The process for imposing penalty is in progress.** Further details provided at Annexure-4 of the State's letter dated 15.11.2024.

- c) To carry out chlorine usage audit of the STPs in order to ascertain the effectiveness of disinfection. (Sl.no. 07 of Annexure - C)**

Reply: The records of chlorine consumption are being kept at all STPs sites. PD and DPD of concerned STP's monitor chlorine usage regularly. Details of chlorine used for last three months by the different STPs have been summarized as under:

Name of STP	October 2024	September 2024	August 2024
Karmalichak	4122 Kg	3953 Kg	3622 Kg
Beur	2357 Kg	2439 Kg	2456 Kg
Pahari	986 Kg	1172 Kg	964 Kg
Saidpur	2813 Kg	1953 Kg	2120 Kg



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जल संसाधन, नदी विकास और गंगा संरक्षण विभाग
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Sultanganj	Non-Operational		
Barh	220 Kg	166 Kg	223 Kg

Direction given to site engineers to maintain stock of chlorine at STP sites.

d) To resolve the Naughachia STP outfall issue at the earliest. (Sl.no. 05 of Annexure - C)

Reply: The compliance of NMCG Letter no. T-13/2017-18/058/NMCG dated 28th October 2024 is under process. The compliances along with final variation shall be submitted shortly. Outfall length finalized 2.6 KMs. accordingly, final variation is being prepared.

e) Details of environmental compensation imposed and collected from the non-complying units (STPs/CETPs/Industries/State Departments) be indicated in the Monthly Progress Report being submitted by the State to NMCG in the NGT Matter OA No 673 of 2018. (Sl.no. 08 of Annexure - C)

Reply: State of Bihar moved to Hon'ble Supreme Court for relief against imposition of EC and Hon'ble Supreme court passed order on 24.02.2021 as "No coercive steps shall be taken in the meantime" (Annexure 5). Based on the above order by Hon'ble Supreme Court, no amount of EC was sent to CPCB.

f) Town-wise gap in sewage treatment be worked out and sewerage works be taken up on priority towns, i.e., Ganga main stem and PRS-I & II for tributaries/ Non Ganga Towns. (Sl.no. 03 of Annexure - C)

Reply: Town wise details of sewage generated and treatment capacity created/ sanctioned in Ganga main stem have been provided in Annexure-3 of the State's letter dated 15.11.2024.

That in furtherance to the decisions taken in the meeting held on 11.09.2024, NMCG vide letter dated 14.10.2024 shared draft list of Ganga Towns along with sewerage details for consideration of the State and for providing inputs with regard to addition/ deletion of



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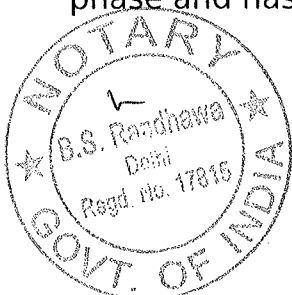
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Ganga Towns and to update the sewerage details. Copy of letter is enclosed as **Annexure-D**.

8. That a further review meeting was held on 30.10.2024 at NMCG with Project Director, State Mission for Clean Ganga (SMPG), Bihar to review all the pollution abatement projects (completed, ongoing and under tendering) in the state. The State Government was again directed to ensure compliance of the non-compliant STPs and to expedite ongoing STP projects and fund expenditure.
9. That further, DO letters have been issued to the State Government on 16th July 2024, 21st August 2024 and 25th September 2024 for submission of pending STP DPRs for taking up projects at Buxar, Barauni, Jamalpur, Arrah & Katihar. This shall address the issue of gap in sewage treatment capacity in Bihar on main Ganga district. Copy of the letters enclosed as **Annexure-E (1 to 3)**. Subsequent actions taken up in this matter is tabulated as under:

S.N.	Project Name	STP (Capacity in MLD)	Present Status
1.	I&D and STP Buxar town, Bihar	52	Revised DPR was submitted by State on 11.11.2024. NMCG has sent the DPR to TPA (IIT-BHU) for their Appraisal on 14.11.2024.
2.	I&D and STP Arrah town, Bhojpur Bihar	47	Revised DPR was submitted by State on 11.11.2024. NMCG has sent the DPR to TPA (NIT, Patna) for their Appraisal on 21.11.2024.
3.	I&D and STP Jamalpur, Munger Bihar	-	SPMG Bihar has confirmed that State will execute this project under AMRUT scheme.
4.	I&D and STP Baruani Begusarai Bihar	23	BUIDCo has submitted Baruani town DPR on 25.10.2024 and is under review at NMCG.
5.	I&D and STP Project, Katihar town Bihar	55.5	Project is sanctioned in 57 th EC meeting dated 25.09.2024 and AA&ES was issued on 15.10.2024.

NMCG has put focus on 12 main Ganga districts in the State in initial phase and has prioritized implementation of projects accordingly.



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10. That it is also submitted for consideration of this Hon'ble Tribunal that in order to analyze the trends in river water quality, NMCG is engaging IIT-BHU for Fecal Coliform assessment in River Ganga, downstream of Ghazipur for a period of 6 months. IIT, BHU has been further requested to list out probable factors influencing measurement of FC, and process/precautions required to be adopted to obtain reliable data. A Copy of letter addressed to the IIT-BHU is enclosed as **Annexure-F**.

VERIFICATION:

Verified at New Delhi on ---November, 2024 that the contents of the above affidavit are true and correct to my knowledge based on official record and no part of it is false and nothing material has been concealed therein.

22 NOV 2024

[Handwritten Signature]

अनूप कुमार शर्मा
कार्यकारी निदेशक (तकनीकी) / Executive Director (Technical)
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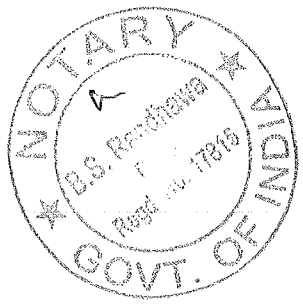
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राष्ट्रीय स्वच्छ नदी मिशन / National Mission for Clean Ganga
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Dept. of Water Resources, River Development and Ganga Rejuvenation
जल शक्ति मंत्रालय / Ministry of Jal Shakti
नई दिल्ली / New Delhi

DEPONENT

Identified by
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ATTESTED
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NOTARY DELHI (INDIA)
22 NOV 2024

No.: Pr-12014/2020/Project in Bihar and Jharkhand-New

भारत सरकार, जल शक्ति मंत्रालय
जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग
राष्ट्रीय स्वच्छ गंगा मिशन

प्रथम तल,
मेजर ध्यानचंद नेशनल स्टेडियम,
इंडिया गेट, नई दिल्ली
दिनांक: 04 September, 2024

सेवा में,

The Principal Secretary,
Urban Development & Housing Department,
Government of Bihar, Room No. 1, 1st Floor, Vikas Bhawan,
New Secretariat, Bailey Road, Patna, Bihar – 800001

Subject: Non-compliance of STPs in Bihar – reg.

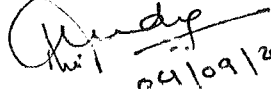
Ref- CPCB D.O No. PJ-14012(12)/7/2021-WQM-II-HO-CPCB-HO 3303dt 30.07.2024

महोदय,

Kindly refer to the D.O letter and report received from CPCB dated 30th July 2024 (attached) regarding the compliance of STPs in Bihar, wherein CPCB has observed that the operational STPs in Bihar state are not achieving designed outlet parameters.

2. As you are aware that under the Namami Gange Programme, NMCG is providing financial assistance to Bihar State for pollution abatement works and 38 STP projects having a sanctioned cost of about Rs. 6576 Cr. have been taken in the state. Out of these 38 STP projects, 9 STPs have been completed.
3. As per CPCB report, 8 STPs were monitored during the period of Dec'23 to Mar'24. CPCB observed that during the monitoring campaign only 2 STPs are compliant with the norms while 6 STPs are non-compliant and 1 STP is non-operational. It is to be noted that all these completed STPs have provision for treatment of *Faecal Coliform* and disinfection units to achieve the required standards.
4. Bihar Urban Infrastructure Development Corporation (BUIDCo) being the executing agency (EA) for these projects needs to ensure that all these STPs are operated properly and must comply with the design standards. Any non-compliance observed needs to be dealt as per contract provisions under intimation to NMCG.
5. NMCG has already sent a letter L-25012(11)/19/2024-LME NMCG dated 25th June 24 on this issue (copy annexed) and sought a report from the state, however report is yet to be submitted by the state.
6. Accordingly, it is requested that the matter examined and a report from EA on why these STPs have failed to comply with design parameters in the CPCB sampling campaign despite having adequate provisions of treatment.

7. You are requested you to submit the report in this regard to NMCG preferably within 15 days for further necessary action.
8. This issues with the approval of Competent Authority, NMCG.

सादर,

04/09/2024

बृजेन्द्र स्वरूप

कार्यकारी निदेशक (परियोजनाएं)

Encl:

1. CPCB report dated 30th July 2024
2. STPs Status

जानकारी के लिए प्रतिलिपि:

1. The Member Secretary, Bihar State Pollution Control Board, Parivesh Bhawan, Plot No. NS-B/2, Paliputra Industrial Area, Patliputra, Patna, Bihar - 800 010
2. The Managing Director, BUIDCo, Rajapur Pul, West Boring, Canal Road, Patna, Bihar - 800001
3. PS to DG/ PS to ED (Technical), NMCG

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तन्मय कुमार, भा.प्र.से.
अध्यक्ष

Tanmay Kumar, I. A. S.
Chairman

O/o ED (Projects), (NMCG)

Dy. No. 1192

Date 12/08/24

9



सत्यमेव जयते

DO. No. PJ-14012(12)/7/2021-WQM-II-HO-CPCB-HO 3303

30th July, 2024

केन्द्रीय प्रदूषण नियंत्रण बोर्ड
पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार
CENTRAL POLLUTION CONTROL BOARD
MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA

Sewage treatment plants (STPs) in Ganga front towns are monitored tri-annually by Central Pollution Control Board (CPCB). During the last monitoring round from December, 2023 to March 2024, the operational status, compliance, and performance of 8 STPs in Bihar were assessed. The data revealed that 1 STP was non-operational, while 7 were operational. Among the operational STPs, 6 STPs complied with the notified norms, while 1 STPs failed to meet the norms.

Additionally, the Biochemical Oxygen Demand (BOD) of untreated sewage was below 100 mg/litre at the inlet of all STPs. Moreover, 06 operational STPs were functioning at less than 75 percent of their designated treatment capacity.

It is worth noting that all 08 STPs in the state were constructed using advanced technology of Sequential Batch Reactor (SBR), and Moving Bed Biofilm Reactor (MBBR) to achieve a BOD removal efficiency of 90 percent or higher. However, all operational STPs fell short of 70 percent efficiency. A detailed status report of the monitored STPs is enclosed as Annexure-I for your reference.

I request your intervention to direct the concerned agencies/officers to promptly address issues of non-compliance, non-operation, under-capacity utilization, poor BOD removal efficiency, weak sewage at the inlet, and optimization of disinfection systems in the STPs. An action taken report on these matters may be submitted within 30 days, detailing the measures taken.

Dy. No. 604

Date 12/8/24

Yours Sincerely,

(Tanmay Kumar)

ED(P)
3
12-8

Shri Anand Kishore
Principal Secretary
Urban Development and Housing Department (UD & HD)
Government of Bihar
Vikas Bhawan, Bailey Road (Nehru Path)
Patna – 800001 (Bihar)

12-08-2024

Encl.: As above

Dr. (T-II)
Shri Kishore

ED(P)
Dr. Raghvathi / Dr. Henu



'परिवेश भवन, पूर्वी अर्जून नगर, दिल्ली-110 032, भारत

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Status of Sewage Treatment Plants in Bihar (December 2023 to March, 2024)

- Commissioned STPs – 8 (5 town) with designed capacity – 233.5 MLD
- Operational STPs – 7 (Operational capacity –224.5 MLD) with utilized capacity – 106.6 MLD (~ 47.5 % of operational capacity)
- Compliance Status of operational STPs

	Compliance w.r.t Hon'ble NGT vide order 30.04.2019	Compliance Status w.r.t MoEF&CC norms dated 13.10.2017
Complying	2	6
Non-complying	5	1

- Non-operational STPs – 01 (Designed capacity – 9.0 MLD)
- STPs complying for Faecal Coliform norms (<230 MPN/100ml) – 5
- STPs non-complying for Faecal Coliform norms (>230 MPN/100ml) – 2
- Disinfection system available at all 8 STPs (7 STPs operational).
- BOD removal efficiency range: ≤50% - 5 STPs and 50 -70% - 2 STPs
- STPs working at under-capacity (75% of designed capacity) - 6 STPs

Operational and Compliance status of Sewage Treatment Plants in Bihar

S.No	Name of STPs	Ganga Front Town	Treatment Technology	Designed Capacity (MLD)	Date of Monitoring	Operational/ Non-Operational Status	Compliance Status w.r.t Hon'ble NGT norms dated 30.4.2019	Compliance w.r.t. MoEF norms dtd 13.10.2017
1	Beur New, Patna	Patna	SBR	43	20.02.2024	Operational	Non-complying TN,FC	Complying
2	Karmali Chak	Patna	SBR	37	21.02.2024	Operational	Non-complying FC	Non-complying FC
3	Pahari (New) STP, 60MLD	Patna	SBR	60	21.02.2024	Operational	Non-complying COD,TN	Complying
4	Saidpur (60 MLD) STP	Patna	SBR	60	21.02.2024	Operational	Complying	Complying
5	Sonepur STP, 3.5MLD,	Sonepur	SBR	3.5	22.02.2024	Operational	Non-complying TN	Complying
6	Naugachia STP (9 MLD)	Naugachia (Bhagalpur)	SBR	9	20.02.2024	Non-operational		
7	Barh	Barh	SBR	11	21.02.2024	Operational	Complying	Complying
8	Sultanganj	Sultanganj	MBBR	10	20.02.2024	Operational	Non-complying COD, TSS, TN, TP	Complying



- STPs complying to FC (≤ 230 MPN/100 ml) in Bihar (December 2023 to March, 2024) w.r.t. NGT and MoEF&CC norms

S. No.	Name of STPs	Ganga Front Town	Designed Capacity (MLD)	FC (≤ 230 MPN/100 ml)
1	Pahari (New) STP, 60MLD	Patna	60	130
2	Saidpur (60 MLD) STP	Patna	60	130

- STPs complying to FC (230 - 1000 MPN/100 ml) in Bihar (December 2023 to March, 2024) w.r.t. MoEF&CC norms

S. No.	Name of STPs	Ganga Front Town	Designed Capacity (MLD)	FC (230 - 1000 MPN/100 ml)
1	Beur New, Patna	Patna	43	240

- STPs non-complying to FC (≥ 1000 MPN/100 ml) in Uttarakhand (December 2023 to March, 2024) w.r.t. MoEF&CC norms

S. No.	Name of STPs	Ganga Front Town	Designed Capacity (MLD)	FC (≥ 1000 MPN/100 ml)
1	Karmali Chak	Patna	37	92000

- STPs having Disinfection system

S. No.	Name of STPs	Ganga Front Town	Designed Capacity (MLD)	Disinfection Technology
1	Beur New, Patna	Patna	43	Chlorination
2	Karmali Chak	Patna	37	Chlorination
3	Pahari (New) STP, 60MLD	Patna	60	Chlorination
4	Saidpur (60 MLD) STP	Patna	60	Chlorination
5	Sonepur STP, 3.5MLD,	Sonepur	3.5	UV
6	Naugachia STP (9 MLD)	Naugachia (Bhagalpur)	9	Chlorination
7	Barh	Barh	11	Chlorination
8	Sultanganj	Sultanganj	10	Chlorination

- STPs with weak strength sewage (< 40 mg/l)

S. No.	Name of STPs	Ganga Front Town	Treatment Technology	Designed Capacity (MLD)	BOD
1	Beur New, Patna	Patna	SBR	43	6
2	Karmali Chak	Patna	SBR	37	6
3	Pahari (New) STP, 60MLD	Patna	SBR	60	5
4	Saidpur (60 MLD) STP	Patna	SBR	60	9
5	Sonepur STP, 3.5MLD,	Sonepur	SBR	3.5	9
6	Barh	Barh	SBR	11	6
7	Sultanganj	Sultanganj	MBBR	10	10

- Performance Analysis of STPs

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NGT Standards: Compliance based on norms prescribed by Hon'ble NGT vide order dt. 30.04.2019 in the matter of OA no. 1069/2018 (pH – 5.5-9.0, BOD < 10mg/l, TSS < 20mg/l, COD < 50mg/l; Faecal Coliform – desirable < 100MPN/100ml & permissible < 230 MPN/100 ml, Nitrogen-Total < 10 mg/l and Phosphorous-Total < 1.0 mg/l (TP compliance for discharge into ponds and lakes).

Compliance compared with MoEF&CC notification dt. 13.10.2017: Standard for treated sewage from STPs for cities other than metro cities, state capitals and union territories were notified as pH-6.5-9.0, BOD as 30mg/L, Total suspended solids (TSS) as less than 100mg/L and Faecal coliform as less than 1000MPN per 100mL.

No.: L-25012(11)/19/2024-LME NMCG
भारत सरकार, जल शक्ति मंत्रालय
जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग
राष्ट्रीय स्वच्छ गंगा मिशन

प्रथम तल,
मेजर ध्यानचंद नेशनल स्टेडियम,
इंडिया गेट, नई दिल्ली
दिनांक: 25th June 2024

सेवा में,

The Principal Secretary,
Urban Development & Housing Department,
Government of Bihar, Room No. 1, 1st Floor, Vikas Bhawan,
New Secretariat, Bailey Road, Patna, Bihar – 800001

Subject: Non-compliance of STPs in Bihar – reg.

महोदय,

Kindly refer to the NGT order dated 02.05.2024 in the matter OA no. 491 of 2024, wherein it has been highlighted that rivers passing through Bihar are unsafe for bathing on the basis of annual survey report on health of reservoirs as per report of Bihar State Pollution Control Board. Further, sample checks at 98 points of several rivers in 27 districts of Bihar showed presence of excessive Faecal Coliform (FC) Bacteria in river water.

2. NMCG is providing financial assistance to Bihar State for 32 STP projects for pollution abatement in the districts of Patna (Digha – Kankarbagh, Beur, Karmalichak, Saidpur, Pahari, Barh, Mokamah, Maner, Danapur, Phulwarishariff, Fatuha, Bakhtiyarpur projects), Bhagalpur (Sultanganj, Naugachia, Bhagalpur, Kahalgaon projects), Saran (Sonepur, Chhapra projects), Begusarai (Begusarai project), Vaisahali (Hajipur project), Munger (Munger project), Lakhisarai (Barahiya, Lakhisarai projects), East Champaran (Ramnagar, Narkatiaganj, Motihari, Raxaul projects), Supaul (Supaul project), Aurangabad (Daudnagar project), Rohtas (Dehri-On-Sone project) and Jamui (Jamui project) under Namami Gange. All these STP projects have provision for treatment of Faecal Coliform and disinfection to achieve the required standards.

3. From the above mentioned projects, 9 projects have been completed and under Operation & Maintenance. As per CPCB report of August – November 2023 (report attached), out of these 9 STPs, 1 STP is reported to be not operational and remaining STPs (8 nos.) have failed in Faecal Coliform parameter. Bihar Urban Infrastructure Development Corporation (BUIDCo) being the executing agency (EA) for these projects needs to ensure that all these STPs comply with the design standards including Faecal Coliform reduction. Any compliance issue needs to be dealt as per contract provisions and reported to NMCG.

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4. Accordingly, you are requested to get the matter examined and seek a report from EA that why these STPs have failed to comply in respect of FC parameters in CPCB sampling campaign despite having provision of FC reduction.

5. I am directed to request you to submit the report in this regard to NMCG preferably within 15 days for further necessary action.

6. This issues with the approval of Executive Director (Projects), NMCG.

सादर,
25.06.24
(डा० प्रवीण कुमार)

निदेशक (तकनीकी), एनएमसीजी

Encl: As above

जानकारी के लिए प्रतिलिपि:

1. The Member Secretary, Bihar State Pollution Control Board, Parivesh Bhawan, Plot No. NS-B/2, Paliputra Industrial Area, Patliputra, Patna, Bihar - 800 010
2. The Managing Director, BUIDCo, Rajapur Pul, West Boring, Canal Road, Patna, Bihar - 800001
3. PS to DG/ PS to ED (Projects)/ PS to ED (Technical), NMCG

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Status of Sewage Treatment Plants in Bihar (Aug to Nov, 2023)

- Commissioned STPs – 8 (5 town) with designed capacity – 233.5 MLD
- Operational STPs – 7 (Operational capacity –224.5 MLD) with utilized capacity – 110.6 MLD (~ 49.27 % of operational capacity)
- Compliance Status of operational STPs

	Compliance w.r.t. Hon'ble NGT vide order 30.04.2019	Compliance Status w.r.t MoEF&CC norms dated 13.10.2017
Complying	0	0
Non-complying	7	7

- Non-operational STP-09 MLD Naugachia STP, Naugachia (Bhagalpur).
- STPs complying for Faecal Coliform norms (<230 MPN/100ml) – 0
- STPs non-complying for Faecal Coliform norms (>230 MPN/100ml) – 7
- Disinfection system available at all 8 STPs.
- BOD removal efficiency range: ≤50%- 3 STPs and 50 -70%-4 STPs
- STPs working at under-capacity-7 STPs

Operational and Compliance status of Sewage Treatment Plants in Bihar

S. No.	Name of STPs	Ganga Front Town	Treatment Technology	Designed Capacity (MLD)	Date of Inspection	Operational /Non-Operational Status	Compliance Status w.r.t Hon'ble NGT norms dated 30.04.2019	Compliance Status w.r.t MoEF&CC norms dated 13.10.2017
1	Beur New, Patna	Patna	SBR	43	23.11.2023	Operational	Non-complying TSS,TN,FC	Non-complying FC
2	Karmali Chak	Patna	SBR	37	22.11.2023	Operational	Non-complying TN,FC	Non-complying FC
3	Pahari (New) STP, 60MLD	Patna	SBR	60	23.11.2023	Operational	Non-complying TN,FC	Non-complying FC
4	Saidpur (60 MLD) STP	Patna	SBR	60	22.11.2023	Operational	Non-complying TN,FC	Non-complying pH, FC
5	Sonepur STP, 3.5MLD,	Sonepur	SBR	3.5	23.11.2023	Operational	Non-complying FC	Non-complying FC
6	Naugachia STP (9 MLD)	Naugachia (Bhagalpur)	SBR	9	09.11.2023	Non-operational		
7	Barh	Barh	SBR	11	07.11.2023	Operational	Non-complying TN,FC	Non-complying FC
8	Sultanganj	Sultanganj	MBBR	10	08.11.2023	operational	Non-complying TN,TP, FC	Non-complying FC

• STPs complying to BOD Norms ($\leq 10\text{mg/l}$) in Bihar (Aug to Nov, 2023) w.r.t. NGT and MoEF&CC norms

S. No.	Name of STPs	Ganga Front Town	Designed Capacity (MLD)	BOD ($\leq 10\text{ mg/l}$)
1	Beur New, Patna	Patna	43	4
2	Karmali Chak	Patna	37	3
3	Pahari (New) STP, 60MLD	Patna	60	5
4	Saidpur (60 MLD) STP	Patna	60	4
5	Sonepur STP, 3.5MLD,	Sonepur	3.5	2
6	Barh	Barh	11	4
7	Sultanganj	Sultanganj	10	4

• STPs complying to COD ($\leq 50\text{ mg/l}$) in Bihar (Aug to Nov, 2023) w.r.t. NGT Norms

S. No.	Name of STPs	Ganga Front Town	Designed Capacity (MLD)	COD ($\leq 50\text{ mg/l}$)
1	Beur New, Patna	Patna	43	17.21
2	Karmali Chak	Patna	37	16
3	Pahari (New) STP, 60MLD	Patna	60	28
4	Saidpur (60 MLD) STP	Patna	60	28
5	Sonepur STP, 3.5MLD,	Sonepur	3.5	12
6	Barh	Barh	11	24
7	Sultanganj	Sultanganj	10	24

• STPs complying to TSS ($\leq 20\text{ mg/l}$) in Bihar (Aug to Nov, 2023) w.r.t. NGT and MoEF&CC norms

S. No.	Name of STPs	Ganga Front Town	Designed Capacity (MLD)	TSS ($\leq 20\text{ mg/l}$)
1	Beur New, Patna	Patna	43	80
2	Karmali Chak	Patna	37	38
3	Pahari (New) STP, 60MLD	Patna	60	40
4	Saidpur (60 MLD) STP	Patna	60	56
5	Sonepur STP, 3.5MLD,	Sonepur	3.5	22
6	Barh	Barh	11	64
7	Sultanganj	Sultanganj	10	68

• STPs complying to FC ($\leq 230\text{ MPN/100 ml}$) in Bihar (Aug to Nov, 2023) w.r.t. NGT and MoEF&CC norms

S. No.	Name of STPs	Ganga Front Town	Designed Capacity (MLD)	FC ($\leq 230\text{ MPN/100 ml}$)
1	Beur New, Patna	Patna	43	3300
2	Karmali Chak	Patna	37	160000

S. No.	Name of STPs	Ganga Front Town	Designed Capacity (MLD)	FC (≤ 230 MPN/100 ml)
3	Pahari (New) STP, 60MLD	Patna	60	92000
4	Saidpur (60 MLD) STP	Patna	60	28000
5	Sonepur STP, 3.5MLD,	Sonepur	3.5	7000
6	Barh	Barh	11	54×10^3
7	Sultanganj	Sultanganj	10	2300

- STPs having Disinfection system

S. No.	Name of STPs	Ganga Front Town	Designed Capacity (MLD)	Disinfection Technology
1	Beur New, Patna	Patna	43	Chlorination
2	Karmali Chak	Patna	37	Chlorination
3	Pahari (New) STP, 60MLD	Patna	60	Chlorination
4	Saidpur (60 MLD) STP	Patna	60	Chlorination
5	Sonepur STP, 3.5MLD,	Sonepur	3.5	UV
6	Naugachia STP (9 MLD)	Bhagalpur	9	Chlorination
7	Barh	Barh	11	Chlorination
8	Sultanganj	Sultanganj	10	Chlorination

- STPs with weak strength sewage (<40 mg/l)

S. No.	Name of STPs	Ganga Front Town	Treatment Technology	Designed Capacity (MLD)	BOD
1	Beur New, Patna	Patna	SBR	43	11
2	Karmali Chak	Patna	SBR	37	7
3	Pahari (New) STP, 60MLD	Patna	SBR	60	7
4	Saidpur (60 MLD) STP	Patna	SBR	60	9
5	Sonepur STP, 3.5MLD,	Sonepur	SBR	3.5	4
6	Barh	Barh	SBR	11	7
7	Sultanganj	Sultanganj	MBBR	10	7

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• Performance Analysis of STPs

S.No.	Technology (No.)	Range of BOD removal efficiency (%age)				Total	Overall complying		Overall non-complying		Non-complying Parameters		Non-operational
		<50	50-70	70-90	>90		Hon'ble NGT norms	MoEF&CC norms	Hon'ble NGT norms	MoEF&CC norms	either BOD,COD,TSS/FC		
											Hon'ble NGT norms	MoEF&CC norms	
1	SBR (7)	2	4	0	0	6	0	0	6	6	1/6	0/6	1
2	MBBR	1	0	0	0	1	0	0	1	1	0/1	0/1	
	Total	3	4	0	0	7	0	0	7	7	1/7	0/7	1

• STPs operating at under-capacity (<75% of designed capacity)

S. No.	Name of STPs	Ganga Front Town	Treatment Technology	Designed Capacity (MLD)	Utilized capacity (MLD)	Compliance Status w.r.t Hon'ble NGT norms dated 30.4.2019	Compliance w.r.t. MoEF norms dtd 13.10.2017
1	Beur New, Patna	Patna	SBR	43	22.97	Non-complying	Non-complying
2	Karmali Chak	Patna	SBR	37	18	Non-complying	Non-complying
3	Pahari (New) STP, 60MLD	Patna	SBR	60	17.51	Non-complying	Non-complying
4	Saidpur (60 MLD) STP	Patna	SBR	60	40	Non-complying	Non-complying
5	Sonepur STP, 3.5MLD,	Sonepur	SBR	3.5	1.1	Non-complying	Non-complying
6	Barh	Barh	SBR	11	6.5	Non-complying	Non-complying
7	Sultanganj	Sultanganj	MBBR	10	4.6	Non-complying	Non-complying

• Under-construction STPs

S. No.	Name of STPs	Ganga Front Town	Treatment Technology	Designed Capacity (MLD)	Date of Monitoring	Under Construction/ Under Trial/ DPR
1	Phulwari Shariff	Patna	SBR	6	23.11.2023	Under construction
2	Bhaktiarpur STP	Bakhtiarpur	SBR	10	07.11.2023	Under construction
3	Begusarai STP Mauza – Raja Dumri, Begusarai	Begusarai	SBR	17	08.11.2023	Under construction
4	Mokama STP, Patna	Patna	SBR	8	07.11.2023	Under construction
5	Kankarbagh STP	Patna	ASP	50	23.11.2023	Under construction
6	Maner STP	Patna	SBR	6.5	22.11.2023	Under construction

S. No.	Name of STPs	Ganga Front Town	Treatment Technology	Designed Capacity (MLD)	Date of Monitoring	Under Construction/ Under Trial/ DPR
7	Chapra STP	Chapra	SBR	32	22.11.2023	Under construction
8	Digha STP	Patna	ASP	100	21.11.2023	Under construction
9	Danapur STP	Patna	SBR	25	21.11.2023	Under construction

NGT Standards: Compliance based on norms prescribed by Hon'ble NGT vide order dt 30.04.2019 in the matter of OA no. 1069/2018 (pH – 5.5-9.0, BOD <10mg/l, TSS< 20mg/l, COD< 50mg/l; Faecal Coliform – desirable <100MPN/100ml & permissible < 230 MPN/100 ml, Nitrogen-Total < 10 mg/l and Phosphorous-Total < 1.0 mg/l (TP compliance for discharge into ponds and lakes).

Compliance compared with MoEF&CC notification dt. 13.10.2017: Standard for treated sewage from STPs for cities other than metro cities, state capitals and union territories were notified as pH-6.5-9.0, BOD as 30mg/L, Total suspended solids (TSS) as less than 100mg/L and Faecal coliform as less than 1000MPN per 100mL.

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Annexure - B95

L-25012(11)/19/2024-LME/NMCG
Ministry of Jal Shakti
Department of Water Resources, RD&GR
National Mission for Clean Ganga

1st Floor,
Major Dhyan Chand National Stadium,
India Gate, New Delhi – 110002
Dated: 9th October, 2024

Subject: Record of Discussion held in the meeting on 11.09.2024 with regard to NGT Matter OA No 491/2024 and Hon'ble SC judgement dated 22.02.2017

A copy of Record of Discussion held in the meeting on 11th September, 2024 at 11.00 AM under the Chairmanship of Director General, NMCG in the Conference Room, NMCG is forwarded herewith for information and necessary action.


(Dr. Pravin Kumar)

Director – Technical, NMCG

To,

1. Project Director, State Mission for Clean Ganga-UP (SPMG-UP), Plot No-18, Sector-7, Gomti Nagar Extension, Lucknow, - 226010
2. Project Director, SPMG Group (Secretary Urban Development), Government of Bihar, Vikash Bhawan, Bailey Road, Patna, Bihar – 800001
3. Managing Director, BUIDCo, Rajapur Pul, West Boring, Canal Road, Patna, Bihar - 800001
4. Member Secretary, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032
5. Member Secretary, Bihar State Pollution Control Board, Parivesh Bhawan, Plot No. NS-B/2 Paliputra Industrial Area, Patliputra, Patna (Bihar) - 800 010
6. Member Secretary, Uttar Pradesh Pollution Control Board, Building.No. TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow-226 010

Copy for kind information:

1. PS to DG, NMCG
2. PS to ED (Projects), NMCG
3. PS to ED (Technical), NMCG
4. Concerned NMCG officials

Record of Discussion of the Meeting held on 11.09.2024 at 11.00 AM under the Chairmanship of DG, NMCG

A meeting was held with the officials of Bihar and Uttar Pradesh on 11.09.2024 at 11.00 AM in Conference Room, NMCG under the Chairmanship of Director General, NMCG in presence of CPCB officials. The list of participants is at *Annexure-I*.

Points emerged in the meeting are as follows:

1. NMCG/concerned States/CPCB will deliberate and freeze the list of Ganga towns along with sewage generation town-wise etc. The list of Ganga towns so finalized will help all concerned agencies finalize pollution mitigating measure and take informed policy decisions using same source of data.

[Action: NMCG/CPCB/ SMCG, UP/SPMG, Bihar]

2. Details of STPs in Ganga towns along with their status under three categories-completed, under construction, and at tendering stage are to be put up on the NMCG website. Similar details of STPs for non-Ganga towns may also be shown separately;

[Action: NMCG/SPMG]

3. Town-wise gap in sewage treatment be worked out and sewerage works be taken up on priority towns, i.e., Ganga main stem and PRS-I & II for tributaries/ Non Ganga Towns).

[Action: NMCG/ States]

BIHAR

4. Bihar is to speed up completion of ongoing STP projects, and new projects of I&D with STP projects on priority to arrest untreated discharge in rivers. Parallely, State Government may continue sewer networks laying projects as per their planning and funds along with ensuring time-bound implementation of NMCG funded projects.

[Action: SPMG, Bihar]

5. Naughachia STP outfall issue to be resolved at the earliest;

[Action: NMCG, SPMG Bihar and BUIDCo]

6. Bihar is to look into non-compliant STPs and take appropriate actions to ensure their performance as per design criteria. Bihar is also to submit its response concerning the directions/ letters being issued by CPCB/ NMCG regarding non-compliances observed in STPs.

[Action: Bihar]

7. Chlorine usage audit of the STPs needs to be done by the State Governments.

[Action: SPMG, Bihar]

8. Details of environmental compensation imposed and collected from the non-complying units (STPs/CETPs/Industries/State Departments) may be indicated in the Monthly Progress Report being submitted by the States in the NGT Matter OA No 673 of 2018;

[Action: concerned agencies of the State]

9. Both CPCB and SPCBs are to discuss and find out ways to avoid differing results with wide margins in their monitoring reports. If felt necessary, monitoring protocols may be suitably modified;

[Action: CPCB/ BiharSPCBs]

10. With regard to the issues of FC in river quality in Bihar, it was directed that water quality monitoring especially with regard to FC may be taken by NMCG downstream of Ghazipur at a pilot scale for a limited duration in order to analyse the trends.

[Action: NMCG]

UTTAR PRADESH

11. The stretch of Ganga river from Kannauj to Kanpur is in PRS V, and thus appropriate actions in this stretch of Kannauj to Kanpur need to be prioritized for pollution abatement. State may focus on the discharges brought to river Ganga through small drains and tributaries in this stretch, particularly Kannauj area;

[Action: UP]

12. Both CPCB and SPCBs are to discuss and find out ways to avoid differing results with wide margins in their monitoring reports. If felt necessary, monitoring protocols may be suitably modified;

[Action: CPCB/ UPSPCBs]

13. Chlorine usage audit of the STPs needs to be done by the State Governments.

[Action: SMCG, UP]

14. Details of environmental compensation imposed and collected from the non-complying units (STPs/CETPs/Industries/State Departments) may be indicated in the Monthly Progress Report being submitted by the States in the NGT Matter OA No 673 of 2018;

[Action: concerned agencies of the State]

CPCB

15. (a) The previous PRS report was brought out by CPCB in 2022. Latest PRS report is now due.

(b) CPCB is to present STP and river water quality monitoring data in the form of trends as well to capture their long-term performance and variation over the period, say for a year;

[Action: CPCB]

16. NMCG/CPCB to discuss with the 5 Ganga States and compile the data with regard to sewage generation in Ganga towns using common factors (Population size wrt certain year, quantity of water consumption, etc).

[Action: NMCG/CPCB]

The meeting ended with vote of thanks to the Chair.

Annexure-I**List of participants:**

1. Shri Rajeev Kumar Mital, Director General, NMCG - *in Chair*
2. Shri Brijendra Swaroop, Executive Director (Projects), NMCG
3. Shri. Anup Kumar Srivastava Executive Director (Technical), NMCG
4. Dr. Pravin Kumar, Director Technical, NMCG
5. Shri Arun Kumar, APD, UP-SMCG
6. Additional Secretary, Bihar-SPMG
7. Shri A K Vidyarathi, Scientist-F, CPCB
8. Shri Vishal Gandhi, Scientist-E, CPCB
9. Shri Utsav Sharma, RO (Ghaziabad), UPPCB
10. Shri Rajat Gupta, Senior Solid Waste Management Specialist, NMCG
11. Shri A K Gupta, TA, UP-SMCG
12. Shri. Mithilesh Kumar Mishra, UP-SMCG
13. Shri Ramawatar Sah, Team Leader, Bihar-SPMG
14. Dr Naveen Kumar, Scientist, Bihar State PCB
15. Shri Md. Raiyan Haider, PD BUIDCO, Bihar
16. Shri Amit Kumar Singh, DPO, BUIDCO, Bihar
17. Shri Satyabrat, Senior Environmental Engineer, Bihar-SPMG
18. Shri Rajeeb Kumar Dev, DPO, BUIDCO, Bihar
19. Dr Shiv Pratap Raghuvanshi, Scientist-D, NMCG
20. Dr. Hema Patel, Project Officer (Technical), NMCG
21. Dr Firoz Ahmad, RA-III, CPCB
22. Dr Prabhat Ranjan, Scientist-B, CPCB
23. Mrs. Ruby Raju, Senior Project Engineer, NMCG

पत्रांक:-BGCMS/2017/APofSWM&SMforNGT/21 (Part-II-B).....356...../न0वि0एवंआ0वि0

बिहार सरकार

नगर विकास एवं आवास विभाग

बिहार राज्य गंगा नदी संरक्षण कार्यक्रम प्रबंधन सोसाइटी (BGCMS)

प्रेषक,

परियोजना पदाधिकारी

—सह—

अपर निदेशक,

नगर विकास एवं आवास विभाग।

सेवा में,

महानिदेशक

एन.एम.सी.जी., नई दिल्ली।

पटना, दिनांक:- 15/11/2024

विषय:- Hon'ble NGT OA No. 491/2024 के संबंध में NMCG द्वारा दिनांक-11.09.2024 को आहूत बैठक में दिए गए निदेश के आलोक में अनुपालन प्रतिवेदन के संबंध में।

प्रसंग:- I. NMCG का पत्रांक-L-25012(11)/19/2024-LME/NMCG दिनांक-09.10.2024

II. BUIDCo का पत्रांक-3372 दिनांक-15.11.2024

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संबंध में सूचित करना है कि Hon'ble NGT OA No. 491/2024 से संबंधित अनुपालन प्रतिवेदन बुडको से प्राप्त कर कंडिकावार समेकित अनुपालन प्रतिवेदन अनुलग्नक सहित संलग्न कर निदेशानुसार अग्रेतर कार्रवाई हेतु भेजा जा रहा है।

अनुलग्नक:-यथोक्त।

विश्वासभाजन



परियोजना पदाधिकारी

—सह—

अपर निदेशक,

नगर विकास एवं आवास विभाग।

**Point-wise reply of SPMG, Bihar with Regard to NMCG Meeting
dated 11.09.2024 on Hon'ble NGT OA No. 491/2024**

Sl. No.	Descriptions	Action By	BUIDCo/SPMG, Bihar Compliance Status
01	NMCG/Concerned states/CPCB will deliberate and freeze the list of Ganga towns along with sewage generation town-wise etc. The list of Ganga towns so finalized will help all concerned agencies finalize mitigating measure and take informed policy decisions using same source of data.	NMCG/ CPCB/ SPMG UP/ SPMG, Bihar	Attached as Annexure-1 & 3 (As per NMCG report)
02	Details of STPs in Ganga towns along with status under three categories completed, under construction and at tendering stage are to be put on the NMCG website. Similar details of STPs for non-Ganga towns may also be shown separately.	NMCG/ SPMG	PPT attached as Annexure-2
03	Town-wise gap in sewage treatment be worked out and sewerage work be taken up on priority towns, ie Ganga main stem and PRS-I & II for tributaries non-Ganga Towns.	NMCG/ States	Report attached as Annexure-3
BIHAR			
04	Bihar is speed up completion of ongoing STP Projects, new projects of I&D with STP projects on priority to arrest untreated discharge in rivers. Parallely, State Government may continue sewer networks laying projects as per their planning and funds along with ensuring time-bound implementation of NMCG funded projects.	SPMG Bihar	Bihar is trying to complete ongoing STP Projects and new projects of I&D with STP at the earliest on the priority basis. Parallely Construction of sewer network is also in progress. PPT attached as Annexure-2
05	Naughachia STP outfall issue to be resolved at the earliest	NMCG. SPMG, Bihar and BUIDCo	The compliance of NMCG Letter no. T-13/2017-18/058/NMCG dated 28 th October 2024 is under process. The compliances along with final variation shall be submitted shortly. Outfall length finalized 2.6 KMs. accordingly final variation is being prepared.

06	Bihar is to look into non-compliant STPs and take appropriate actions to ensure their performance as per design criteria. Bihar is also to submit its response concerning the directions/ letters beings issued by CPCB/ NMCG regarding non-compliances observed in STP.	Bihar	Action taken report on non-compliant STPs attached as Annexure-4																												
07	Chlorine usage audit of the STPs needs to be done by the state governments.	SPMG Bihar	<p>The records of chlorine consumption are being kept at all STPs sites. PD and DPD of concerned STP's monitor chlorine usage regularly. Details of chlorine used for last three months by the different STPs have been summarized as under;</p> <table border="1" data-bbox="930 772 1460 1041"> <thead> <tr> <th>Name of STP</th> <th>Oct. 24</th> <th>Sept. 24</th> <th>Aug. 24</th> </tr> </thead> <tbody> <tr> <td>Karmalichak</td> <td>4122 Kg</td> <td>3953 Kg</td> <td>3622 Kg</td> </tr> <tr> <td>Beur</td> <td>2357 Kg</td> <td>2439 Kg</td> <td>2456 Kg</td> </tr> <tr> <td>Pahari</td> <td>986 Kg</td> <td>1172 Kg</td> <td>964 Kg</td> </tr> <tr> <td>Saidpur</td> <td>2813 Kg</td> <td>1953 Kg</td> <td>2120 Kg</td> </tr> <tr> <td>Sultanganj</td> <td colspan="3">Non-Operational</td> </tr> <tr> <td>Barh</td> <td>220 Kg</td> <td>166 Kg</td> <td>223 Kg</td> </tr> </tbody> </table> <p>Direction given to site engineers to maintain stock of chlorine at STP sites.</p>	Name of STP	Oct. 24	Sept. 24	Aug. 24	Karmalichak	4122 Kg	3953 Kg	3622 Kg	Beur	2357 Kg	2439 Kg	2456 Kg	Pahari	986 Kg	1172 Kg	964 Kg	Saidpur	2813 Kg	1953 Kg	2120 Kg	Sultanganj	Non-Operational			Barh	220 Kg	166 Kg	223 Kg
Name of STP	Oct. 24	Sept. 24	Aug. 24																												
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Saidpur	2813 Kg	1953 Kg	2120 Kg																												
Sultanganj	Non-Operational																														
Barh	220 Kg	166 Kg	223 Kg																												
08	Details of environmental compensation imposed and collected from the non-complying units (STPs/ CETPs/Industries/state departments may be indicated in the monthly progress report being submitted by the states in NGT Matter OA No. 673 of 2018.	Concerned agencies of the state	Attached as Annexure-5																												
09	Both CPCB and SPCBs are to discuss and find out ways to avoid differing results with wide margin in their monitoring reports. If felt necessary, monitoring protocols may be suitably modified.	CPCB/ Bihar SPCBs	Not related to BUIDCo./SPMG																												
10	With regards to issues of FC in river quality in Bihar, it was directed that water quality monitoring especially with regard to FC may be taken by NMCG downstream of Ghazipur at a pilot scale for a limited duration in order to analyses the trends.	NMCG	Not related to BUIDCo./SPMG																												

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Annexure: 1

GANGA TOWN IN BIHAR

Sr. No.	Name of District	New List of Town
1	PATNA	PATNA
2		DANAPUR
3		MOKAMA
4		FATUAH
5		BARH
6		PHULWARISHARIF
7		BAKHTIYARPUR
8	Begusarai	Begusarai
9		Barauni
10	Saran	Chapra
11	Bhagalpur	Bhagalpur
12		Sultanganj
13		Kahelgaon
14	Buxer	Buxer
15		Dumraon
16	Bhojpur	Arrah
17	Munger	Munger
18		Jamalpur
19	Lakhisarai	Barahiya

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The status of liquid waste management under OA No. 491 of 2024

Status of Sewerage Projects undertaken by BUIDCO

-04-

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Annexure-2

Details of the sewage generation, sewage management in Bihar

- Estimated Sewage Generation: 1100 MLD.
- STPs Created (Completed): 343 MLD (NMCG 333 MLD (as per clause 1.1) and Others Scheme 10 MLD (as per clause 1.6)
- STPs under Construction: 395 MLD (NMCG 292 MLD (as per clause 1.2 & 1.3 = 189 + 103) and Other Scheme 103 MLD)
- STPs under Tender: 157.10 MLD (as per clause 1.4 A)
- Total Sanction Scheme: $343 + 395 + 157.10 = 895.1$ MLD
- Gap in Sanctioning Scheme: 204.9 MLD ($1100 - 895.1$ MLD)

Planning for Gap

- DPR for STPs under approval in NMCG: 298.18 MLD (as per clause 1.4 B)
- DPR for FSTPs: 68 KLD (Under approval in NMCG) (as per clause 1.5)
- After sanctioned of this DPRs gap will be eliminated.
- **Total Planning Management:** 1193.28 MLD for STPs and 68 KLD for FSTPs
- **Utilization Capacity:** 158.13 MLD (as per clause 1.1)



1.1 Completed Projects (NMCG)

S. No.	City/ Town	STP capacity (MLD)	Network (KM)	House Connection (No.)	Utilization (MLD) (MPR Oct 24)	Treatment Methodologies	Remarks
1	Patna, Beur STP	43	-	-	27.61	SBR	
2	Karmalichak STP	37	-	-	31.90	SBR	
3	Saidpur STP	60	55	7000	40.56	SBR	
4	Pahari STP	60	-	-	20.89	SBR	
5	Munger Sewerage Network and STP	30	167.23	15200	9.5	SBR	
6	Barh I&D and STP	11	-	-	6.569	SBR	
7	Sonepur I&D and STP	3.5	-	-	2.81	SBR	
8	Sultanganj I&D and STP	10	-	-	-	MBBR	Under Maintenance (Chlorination Problem)
9	Maner I&D and STP	6.5	-	-	1.8	SBR	

(51)

1.1 Completed Projects (Contd..)

S. No.	City/ Town	STP capacity (MLD)	Network (KM)	House Connection (No.)	Utilization (MLD) (MPR Oct 24)	Treatment Methodologies	Remarks
10	Naugachia I&D and STP	9	-	-	-	SBR	Length of Out fall resolved, accordingly Variation proposal is being finalized for sending to NMCG
11	Chhapra I&D and STP	32	18.013	-	5.5	SBR	-
12	Danapur I&D and STP	25	-	-	9.5	SBR	-
13	Phulwarisharif I&D and STP	6	-	-	1.5	SBR	-
14	Pahari Sewerage Network Zone IV, Patna		92	7750	-		O&M going on
15	Beur Sewerage Network, Patna		158	11654	-		
16	Saidpur Network, Patna		130.5	7208	-		
17	Karmalichak Network, Patna		96.526	36098	-		
	Total	333	495.03	62710	158.13		

(52)

1.2 Progress of Projects – STP with Sewerage Network (Construction)

S. No.	City/ Town	STP capacity (MLD)	Network (KM)	House Connection (No.)	Physical Progress (%)	Expected Date of Completion
1	Pahari Sewerage Network Zone V, Patna		103.95/103.962	17909/22855	99.93	DEC-2024
2	Digha Sewerage Network and STP	100	303	61492	48.69	June-2025
3	Kankarbagh Sewerage Network and STP	50	150	37616	45.98	
4	Hajipur Sewerage Network and STP	22	138.9	25494	91.46	June -25
5	Begusarai Sewerage Network and STP	17	90.5	22000	95.90	March -25
Total		189				

(53)

1.3 Progress of Projects – I&D and STP (under construction)

S. No.	City/ Town	STP capacity (MLD)	Physical Progress (%)	Expected Date of Completion
1	Mokama I&D and STP	8.0	99.99	Dec 2024
2	Fatuha I&D and STP	7.0	88.15	Jan 2025
3	Bhagalpur I&D and STP	45.0	83.67	Feb 2025
4	Kahalgaon I&D and STP	6.0	24.00	June 2025
5	Dehri on Sone I&D and STP	21.0	11.00	Sept 2025
6	Barahiya I&D and STP	6.0	0.10	Sept 2025
7	Bakhtiyarpur I&D and STP	10.0	97.25	Jan -2025
	Total	103.0		

55

(55)

1.4 A Progress of Projects – I&D and STP (Tender Stage)

S. No.	City/ Town	STP Capacity (MLD)	Status
1	Supaul I&D and STP	12.1	LoA issued on 22.10.2024, Agreement under Process
2	Motihari I&D and STP	23.0	The Bidder has been selected. Proposal was sent to get the approval of the scheme form the state govt. DPR of sewage network scheme has been prepared and sent approval on 18.01.2024
3	Lakhisarai I&D and STP	22.0	Last date to receive bid is till 26.11.2024
4.	Daudnagar I&D and STP	10.5	The Bidder has been selected. Proposal was sent to get the approval of the scheme form the state govt. DPR of sewage network scheme has been prepared and sent approval on 12.12.2023
5.	Jamui I&D and STP	13.0	NOC received from NMCG in financial Bid Evaluation on 27.08.2024 Letter sent to state for approval on 30.08.2024.
6.	Narkatiyaganj I&D and STP	9.0	Comment on Technical Bid evaluation received from NMCG on 27.08.2024. BUIDCO submitted request on 30.08.2024 for guidance. Buideo again requested vide letter dated 04.10.2024 & 11.11.2024 for approval to open financial bid of technically qualified bids.
7.	Raxual I&D and STP	12	Three bids received till last date on 11.09.2024. Technical BID sent to NMCG vide BGCMS letter no. 354 dated 13.11.2024.
8.	Katihar I&D and STP	55.50	Recently sanction and Bid document preparation under progress.
	Total	157.10	

1.4 B Progress of Projects – I&D and STP (DPR Stage)

S. No.	City/ Town	STP capacity (MLD)	Status
1	Arwal I&D and STP	3.50	DPR Submitted to NMCG, under TPA at NIT Patna
2	Saharsa I&D and STP	18.69	DPR Submitted to NMCG, under TPA at NIT Patna
3	Kishanganj I&D and STP	20.71	DPR Submitted to NMCG, under TPA at NIT Patna
4	Madhepura I&D and STP	10.73	DPR Submitted to NMCG, under TPA at NIT Patna
5	Arah I&D and STP	47.0	DPR submitted to NMCG. TPA observation compliance submitted to TPA SPMG & NMCG. Revised DPR sent to SPMG on 11.11.2024
6	Darbhanga I&D and STP	24.30	DPR Submitted to NMCG
7	Buxar I&D and STP	29.0	DPR Submitted to SPMG on 11.11.2024
8	Barauni I&D and STP	23.0	Consultant has submitted DPR with very high O&M Cost. Same is under review.
9	Gaya I&D and STP	84.0	DPR Submitted to NMCG
10	Bettiah I&D and STP	33.0	DPR Submitted to NMCG
11	Jogbani I&D and STP	4.25	DPR Submitted to NMCG
	Total	298.18	



1.5 DPR Submitted to NMCG (FSTP)

S. No.	City/ Town	STP capacity (KLD)	Current Status
1	Manihari FSTP	24.0	Under TPA (Third Party Appraisal at NMCG)
2	Dighwara FSTP	18.0	
3	Teghara FSTP	26.0	
	Total	68.0	

(37)

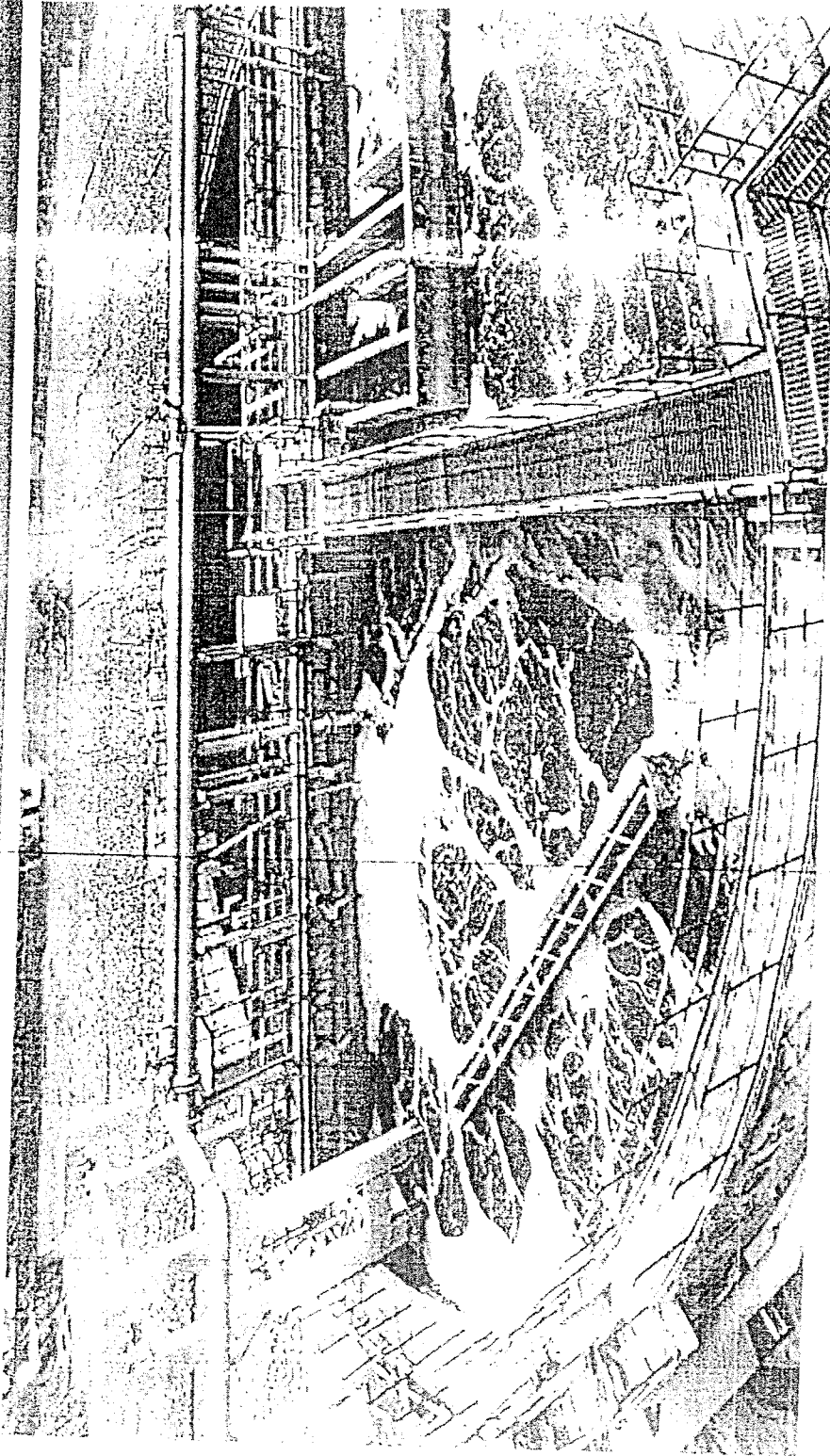
1.6 STPs Under Other Schemes (Central / State)

S. No.	City/ Town	STP capacity (MLD)	Current Status	Likely completion time
1	Rajgir STP & Sewerage Network	10	3 MLD sewage utilized	Completed. O&M going on.
2	Bodhgaya STP & Sewerage Network	10	Ongoing under State fund	Fund issue. After allotment of fund, it will take 3 months to complete
3	Madhubani Storm water Drainage & STP	15	Ongoing under State fund	
4	Biharsharif STP & Sewerage Network	25	Ongoing under Smart City	
5	Muzzafarpur STP	53	Ongoing under AMRUT & SMART city	
	Total (MLD)	113		

307

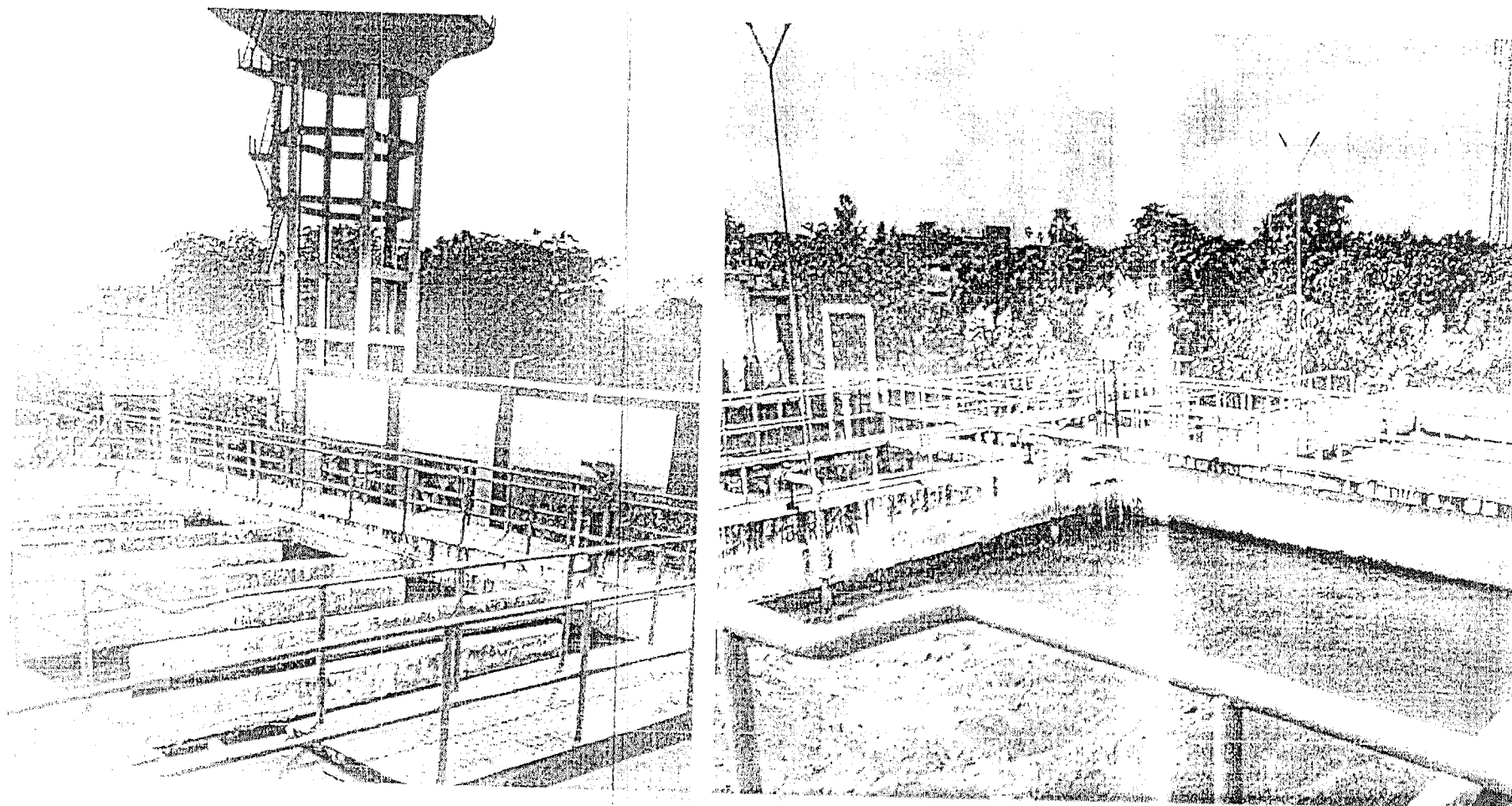
2429

Completed Projects - Pictures



Barh STP

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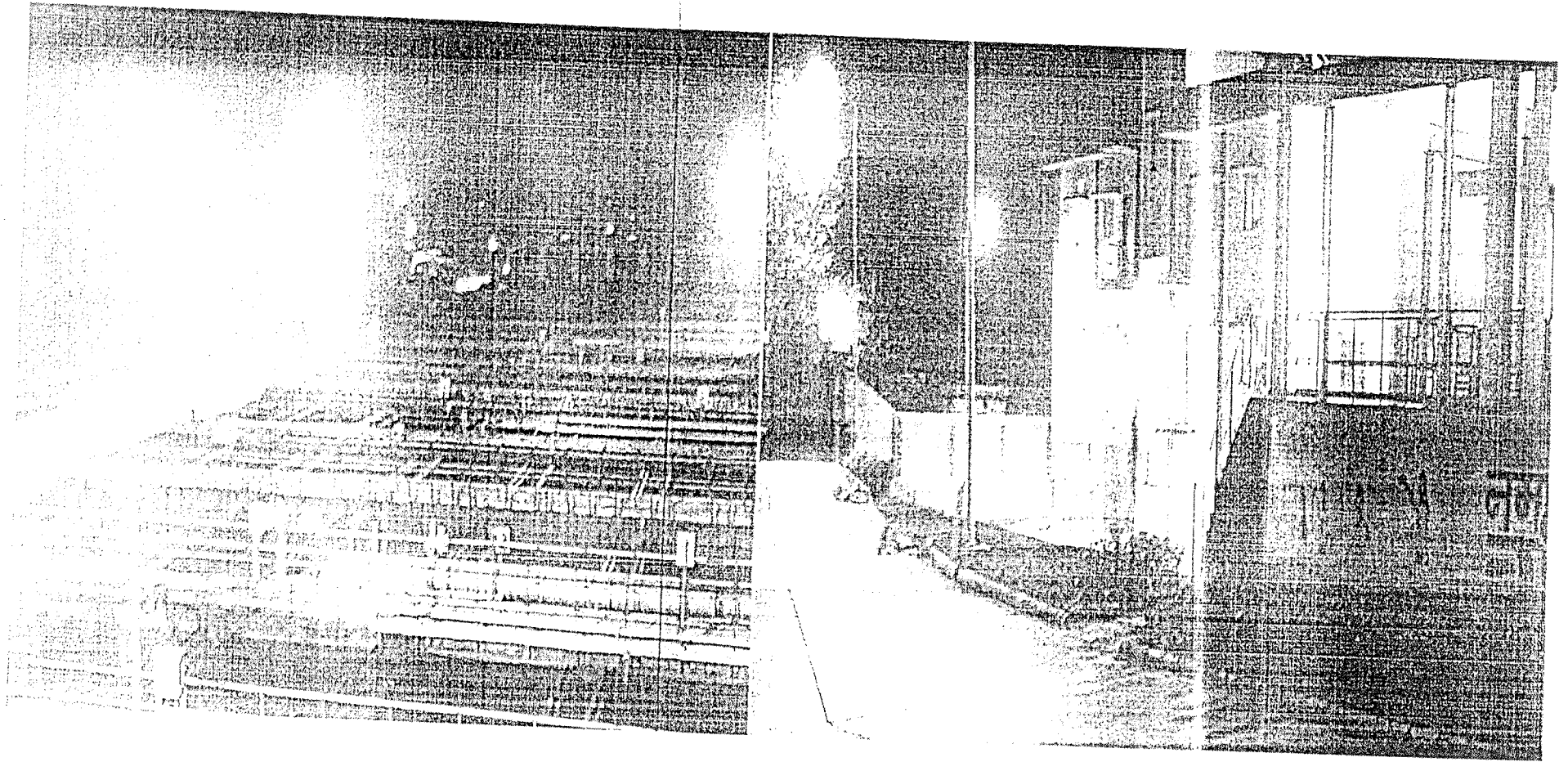
Sultanganj STP

Suty *R*

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(MD)

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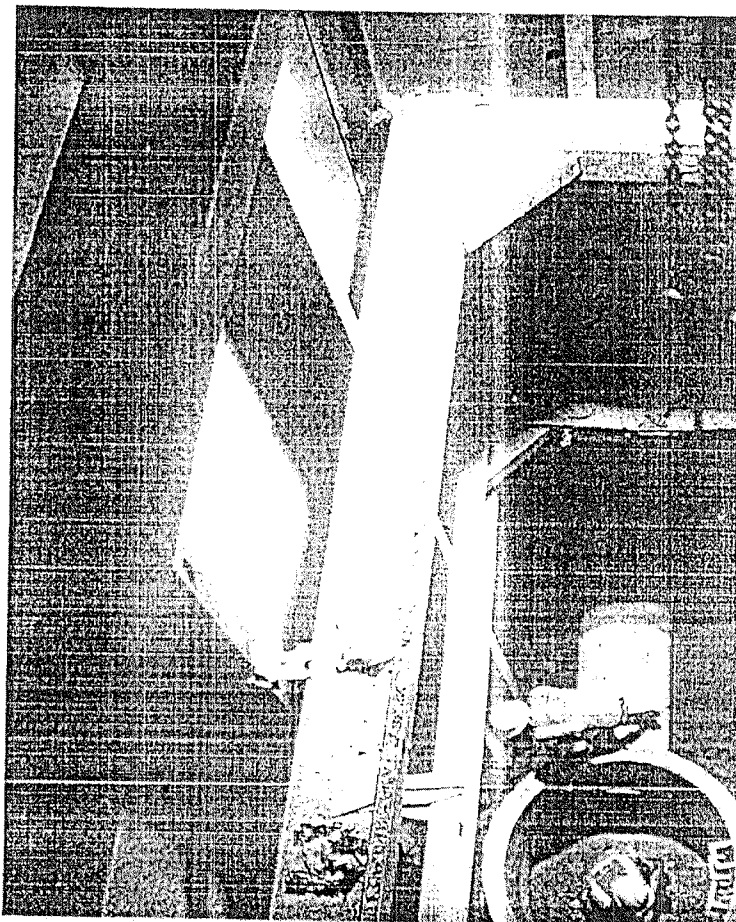
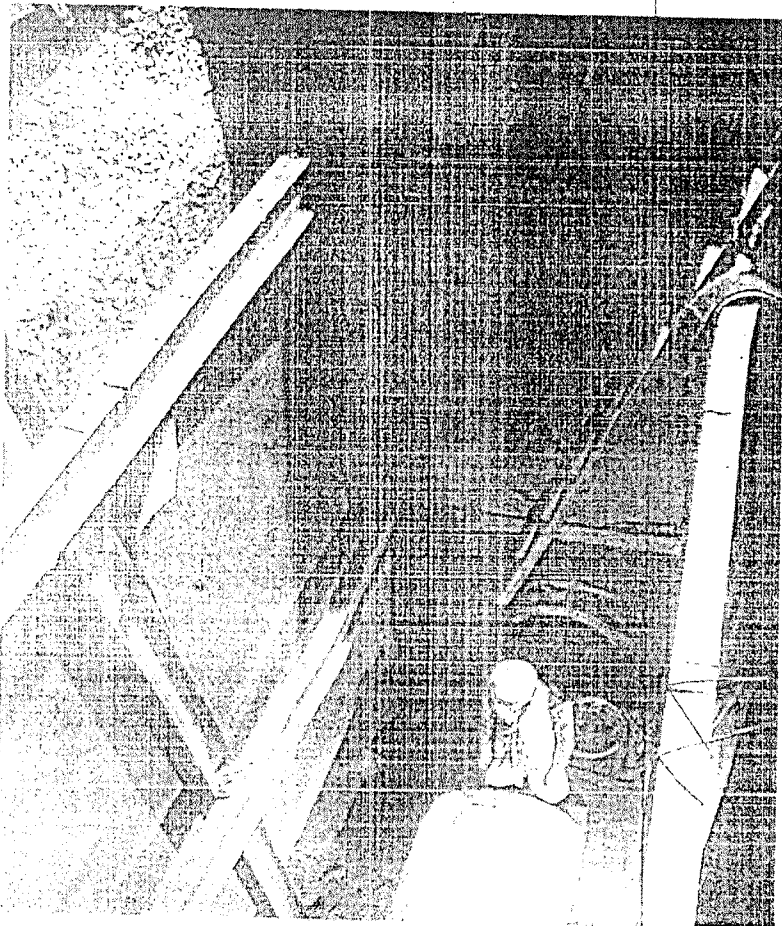
PAHARI STP

Sony *R*

(M)

8425

Challenges in Deep Sewer Laying work



SJ
R

(S2)

-17-

8426

Part no-3, Annex-3

Annexure

3

Sewage Generation and Treatment Gap in Town of Bihar

Sr. No	District	Town	River	Population 2024	Sewage Generation (MLD)	Treatment Capacity Sanctioned / Created (In MLD)	Sewage Treatment Gap	Remarks
1	Bhojpur	Arrah	Sone, Ganga	338188	37		37	
2	Bhagalpur	Bhagalpur	Ganga	325999	35	45	-10	
3	Buxar	Buxar	Ganga	133062	14	16	-2	
4	Saran	Chapra	Ganga	261764	28	32	-4	
5	Munger	Munger	Ganga	275930	30	37.46	-8	
6	Patna	Patna	Gandak, Ganga	2178818	235	356	-121	
7	Patna	Danapur (Dinapur Nizamarat)	Ganga	273148	29	23	6	
8	Begusarai	Begusarai	Ganga	325999	35	17	18	
9	Munger	Jamalpur	Ganga	136390	15	30	-15	
10	Patna	Mokama	Ganga	78493	8	8	0	
11	Patna	Fatuah	Ganga	65923	7	7	0	
12	Patna	Barh	Ganga	79518	9	11	-2	
13	Begusarai	Baranui	Ganga	92700	10	0	10	
14	Bhagalpur	Sultanganj	Ganga	68421	7	10	-3	
15	Buxer	Dumraon	Ganga	69361	7	0	7	
16	Patna	Phulwari sharif	Ganga	105739	11	13	-2	
17	Lakhisarai	Barahiya	Ganga	55666	6	0	6	
18	Bhagalpur	Kahelgaon	Ganga	43595	5	6	-1	
19	Patna	Bakhtiyarpur	Ganga	61960	7	10	-3	
			Total	4970674	537	621	-85	

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ANNEXURE-3

19425



Action taken report on Non-Compliant STPs

- CPCB has collected samples of treated sewage three times so far from the operational STPs and submitted test report to BUIDCO. The summary of the test result is as under:

Test result (sample collected during April – July 2023) mention that only 1 STP namely Saidpur STP meet the Hon'ble NGT standards and 5 STPs namely Beur STP, Karmalichak STP, Sonapur STP, Barh STP & Sultanganj STP do not meet Hon'ble NGT standards. Pahari STP & Naugachiya STP were found non-operational.

Test result dated (sample collected during Aug – Nov 2023) mention that 7 STPs namely Beur STP, Karmalichak STP, Pahari STP, Sonapur STP, Barh STP, Sultanganj STP, Saidpur STP do not meet the Hon'ble NGT standards and Naugachiya STP was found non-operational.

Test result dated (sample collected during Dec 2023- March 2024) mention that 5 STPs namely Beur STP, Karmalichak STP, Pahari STP, Sonapur STP, Sultanganj STP do not meet the Hon'ble NGT standards. 2 STPs namely Saidpur STP and Barh STP meet the Hon'ble NGT standard and Naugachiya STP was found non-operational.

- **Agreement condition Schedule – 7, LIQUIDATED DAMAGES – OPERATIONS, Article – 1 mention that -**

- 1) *In case the Operator fails to meet the technical standards more specifically towards the quality of the treated sewage, the Operator shall pay to the owner Liquidated Damages amounting to*-per day of occurrence, over and above the costs and compensation that might be required by the Owner to pay to the affected people and parties in the effluent discharge area.*
- 2) *Applicability of the Liquidated Damages shall be determined based on the weekly monitoring report of the quality of the treated effluent, submitted by the nominated Laboratory, namely, Bihar State Pollution Control Board, Patna. The said Laboratory will test the samples [minimum 3 grab samples representative of different flow conditions (quantum and quality wise) in the day] of the treated effluent drawn every week jointly by the Owner and the Operator and the results of the test reports shall be binding on both the parties.*
- 3) *If any of the grab samples of the effluent so tested fails to meet with the CPCB /State PCB standards stipulated in the Contract, Liquidated Damages as stated herein above shall be deducted from the O & M payments due to the Operator for all the seven days of the week.*

*Beur STP – 43000/day, Saidpur STP – 60000/day, Pahari STP – 37000/day, Barh STP – Not mentioned in agreement (to be considered as 11000/day), Sonapur STP – Not mentioned in agreement (to be considered as 3500/day), Karmalichak STP – Not mentioned in agreement (to be considered as 37000/day), Sultanganj STP – Not mentioned in agreement (to be considered as 10,000/day)

- It is worthy to mention here that STP agencies collect the sample of treated sewage and test the same in their laboratory (Set up in STP campus) on daily basis. STP agencies also test the treated sewage samples on monthly basis from NABL Laboratory. These test result meets the agreement provision. The test results are enclosed as annexure – 4A.
- As per agreement condition mentioned above, the said Laboratory will test the samples [minimum 3 grab samples representative of different flow conditions (quantum and quality wise) in the day] of the treated effluent drawn every week jointly by the Owner and the Operator and the results of the test reports shall be binding on both the parties. **But only one sample is being collected. Hence request has been sent to CPCB to collect samples as per agreement provision. (Email attached)**
- Replies were sought from STPs agencies with regard to CPCB reports for treated sewage sample collected during cycle (April to July 2023, Aug- Nov 2023 and Dec 2023- March2024). Agencies have submitted replies. Meanwhile the O&M payment has been kept hold. The process for imposing penalty is in progress.



Executive Engineer <pdhqbidco@gmail.com>

Regarding treated sewage sampling procedure from STPs at Bihar

1 message

Executive Engineer <pdhqbidco@gmail.com>

Mon, Nov 18, 2024 at 7:12 PM

To: ccb.cpcb@nic.in

Cc: Managing Director <mdbuidco@gmail.com>

Sir,

This is with regard to the CPCB test report on the treated effluent samples collected during April – July 2023, Aug – Nov 2023, Dec 2023- March 2024 from STPs in Bihar.

It is to mention that agreement (executed between BUIDCO and STP agencies) condition Schedule – 7, LIQUIDATED DAMAGES – OPERATIONS, Article – 1, point no.-2 mention that -

2) *Applicability of the Liquidated Damages shall be determined based on the weekly monitoring report of the quality of the treated effluent, submitted by the nominated Laboratory, namely, Bihar State Pollution Control Board, Patna. The said Laboratory will test the samples [minimum 3 grab samples representative of different flow conditions (quantum and quality wise) in the day] of the treated effluent drawn every week jointly by the Owner and the Operator and the results of the test reports shall be binding on both the parties.*

Hence it is requested to adopt the procedure mentioned in agreement for collection of treated effluent samples.

--
Thanks and Regards,

Project Director (Civil),

Planning, Design & Monitoring,

BUIDCo, Patna

Compliance report of record of Discussion in the meeting held on 11th September, 2024 at 11:00 A.M. under Chairmanship of Director General, NMCG in the NMCG office.

Cl.8 Details of environmental compensation imposed and collected from the non-complying units (STPs/CETPs Industries/ State Departments) may be indirected in the Monthly Progress Report being submitted by States in the NGT matter 673/ 2018.

Answer:-

Based on order dated 07/22.08.2019 , 12/18.12.2019 and 13.08.2020 of Hon. NGT in OA No. 200/2014, CPCB imposed environmental compensation (EC) of amount Rs. 41.20 Cr for untapped drains and incomplete STPs vide letter dated 03.02.2021 and directed to send EC amount to CPCB within 15 days.

State of Bihar moved to Hon. Supreme court for relief against imposition of EC and Hon. Supreme court passed order on 24.02.2021 as "No Coercive steps shall be taken in the meantime"(Copy enclosed).

Based on the above order by Hon. Supreme court no amount of EC was sent to CPCB.

Again based on order of Hon. NGT on dated mentioned above and 23.11.2021, CPCB imposed to State of Bihar Rs.574.20Cr for untapped drains and Rs. 93.10Cr for incomplete STPs (Total Rs. 667.30 Cr) vide letter no. 14517 dated 16.03.2022 and directed to pay to CPCB Account within 15 days but on the basis of above order of Hon. Supreme Court no EC amount is paid to CPCB till date.

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19.

ITEM NO.1 Court 3 (Video Conferencing) SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 534/2021

THE STATE OF BIHAR Appellant(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(FOR ADMISSION and I.R. and IA No.23092/2021-EX-PARTE AD-INTERIM RELIEF and IA No.23094/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.23095/2021-INTERVENTION/IMPLEADMENT)

Date : 24-02-2021 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s) Mr. Sanjay Jain, ASG
Mr. Keshav Mohan, Adv.
Mr. R. K. Awasthi, Adv.
Mr. Prashant Kumar, Adv.
Mr. Piyush Vatsa, Adv.
Ms. Ritu Arora, Adv.
Mr. Santosh Kumar - I, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

No coercive steps shall be taken in the meantime.

(JAYANT KUMAR ARORA)
COURT MASTER

(BEENA JOLLY)
BRANCH OFFICER

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Letter dated 14.10.2024 regarding proposed list of Ganga towns - Bihar

From : Ruby Raju <ruby.raju@nmcg.nic.in>

Mon, Oct 14, 2024 12:09 PM

Subject : Letter dated 14.10.2024 regarding proposed list of Ganga towns - Bihar

2 attachments

To : MS, CPCB <mscb.cpcb@nic.in>, akvidyarthi <akvidyarthi@gmail.com>, UDHD <urbansec-bih@nic.in>, bspcb <bspcb@yahoo.com>, Member Secretary <msbspcb-bih@gov.in>**Cc :** DG NMCG <dg@nmcg.nic.in>, Nalin Kumar Srivastava <ddg@nmcg.nic.in>, Anup Kumar Srivastava <ed-technical@nmcg.nic.in>, Brijendra Swaroop <ed.projects@nmcg.nic.in>, S P <ed-admn@nmcg.nic.in>, Bhaskar Dasgupta <ed-finance@nmcg.nic.in>, Pravin Kumar <drpravin@nmcg.nic.in>**Bcc :** vishalgarg6 <vishalgarg6@kpmg.com>

Dear All,

Please find attached letter dated 14.10.2024 from Dr. Pravin Kumar, Director (Technical), NMCG.

Regards,
Ruby Raju
National Mission for Clean Ganga

 Letter - Bihar.pdf
495 KB **Proposed list of Ganga Towns - Bihar.pptx**
11 MB

(50)

L-25012(11)/19/2024-LME/NMCG
 Ministry of Jal Shakti
 Department of Water Resources, RD&GR
 National Mission for Clean Ganga

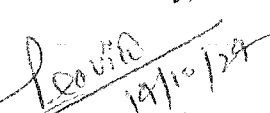
1st Floor,
 Major Dhyan Chand National Stadium,
 India Gate, New Delhi – 110002
 Dated: 14th October, 2024

Subject: Proposed List of Ganga Towns – reg.

Dear All,

1. This is in reference to the meetings held at NMCG on 11.09.2024 & 26.09.2024 under the Chairmanship of Director General, NMCG with CPCB and the States of Uttarakhand, Uttar Pradesh, Bihar and West Bengal. Copy of Record of Discussion (RoD) of the meeting attached for reference.
2. In the meetings, it was desired that NMCG, CPCB and concerned State Governments will deliberate and freeze the list of Ganga towns along with sewage generation details town-wise. The list of Ganga towns so finalized will help all concerned agencies in finalizing pollution mitigating measures and take uniform policy decisions. (Refer para 1 of RoD)
3. In view of the above, draft list of Ganga Towns along with sewerage details have been prepared State-wise and is enclosed herewith for consideration.
4. Accordingly, it is kindly requested that the list may be reviewed and inputs with regard to addition/ deletion of Ganga Towns and the updated sewerage details may be submitted to NMCG at the earliest, preferably by 1st November 2024 for finalization of the same.
5. If no comments/ inputs are received by 1st November 2024, it will be assumed that the State is in agreement with the above proposal.

Yours faithfully,


(Dr. Pravin Kumar)
 Director – Technical, NMCG
 drpravin@nmcg.nic.in

To,

1. Member Secretary, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032
2. Project Director, SPMG Group (Secretary Urban Development), Government of Bihar, Vikash Bhawan, Bailey Road, Patna, Bihar – 800001 – *with a request to take lead in the matter and submit the comments in consultation with concerned Central/State agencies.*
3. Member Secretary, Bihar State Pollution Control Board, Parivesh Bhawan, Plot No. NS-B/2 Paliputra Industrial Area, Patliputra, Patna (Bihar) - 800 010

(51)

Copy for kind information:

1. PS to DG, NMCG
2. PS to DDG, NMCG
3. PS to ED (Project/ Technical/ Finance/ Admin), NMCG

(MT)

(S)


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L-25012(11)/19/2024-LME/NMCG
Ministry of Jal Shakti
Department of Water Resources, RD&GR
National Mission for Clean Ganga

1st Floor,
Major Dhyan Chand National Stadium,
India Gate, New Delhi – 110002
Dated: 9th October, 2024

Subject: Record of Discussion held in the meeting on 11.09.2024 with regard to NGT Matter OA No 491/2024 and Hon'ble SC judgement dated 22.02.2017

A copy of Record of Discussion held in the meeting on 11th September, 2024 at 11.00 AM under the Chairmanship of Director General, NMCG in the Conference Room, NMCG is forwarded herewith for information and necessary action.


(Dr. Pravin Kumar)
Director – Technical, NMCG

To,

1. Project Director, State Mission for Clean Ganga-UP (SPMG-UP), Plot No-18, Sector-7, Gomti Nagar Extension, Lucknow, - 226010
2. Project Director, SPMG Group (Secretary Urban Development), Government of Bihar, Vikash Bhawan, Bailey Road, Patna, Bihar – 800001
3. Managing Director, BUIDCo, Rajapur Pul, West Boring, Canal Road, Patna, Bihar - 800001
4. Member Secretary, Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi-110032
5. Member Secretary, Bihar State Pollution Control Board, Parivesh Bhawan, Plot No. NS-B/2 Paliputra Industrial Area, Patliputra, Patna (Bihar) - 800 010
6. Member Secretary, Uttar Pradesh Pollution Control Board, Building.No. TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow-226 010

Copy for kind information:

1. PS to DG, NMCG
2. PS to ED (Projects), NMCG
3. PS to ED (Technical), NMCG
4. Concerned NMCG officials

(Signature) (Signature) (Signature)

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Record of Discussion of the Meeting held on 11.09.2024 at 11.00 AM under the Chairmanship of DG, NMCG

A meeting was held with the officials of Bihar and Uttar Pradesh on 11.09.2024 at 11.00 AM in Conference Room, NMCG under the Chairmanship of Director General, NMCG in presence of CPCB officials. The list of participants is at *Annexure-I*.

Points emerged in the meeting are as follows:

1. NMCG/concerned States/CPCB will deliberate and freeze the list of Ganga towns along with sewage generation town-wise etc. The list of Ganga towns so finalized will help all concerned agencies finalize pollution mitigating measure and take informed policy decisions using same source of data.

[Action: NMCG/CPCB/ SMCG, UP/SPMG, Bihar]

2. Details of STPs in Ganga towns along with their status under three categories-completed, under construction, and at tendering stage are to be put up on the NMCG website. Similar details of STPs for non-Ganga towns may also be shown separately;

[Action: NMCG/SPMG]

3. Town-wise gap in sewage treatment be worked out and sewerage works be taken up on priority towns, i.e., Ganga main stem and PRS-I & II for tributaries/ Non Ganga Towns).

[Action: NMCG/ States]

BIHAR

4. Bihar is to speed up completion of ongoing STP projects, and new projects of I&D with STP projects on priority to arrest untreated discharge in rivers. Parallely, State Government may continue sewer networks laying projects as per their planning and funds along with ensuring time-bound implementation of NMCG funded projects.

[Action: SPMG, Bihar]

5. Naughachia STP outfall issue to be resolved at the earliest;

[Action: NMCG, SPMG Bihar and BUIDCo]

6. Bihar is to look into non-compliant STPs and take appropriate actions to ensure their performance as per design criteria. Bihar is also to submit its response concerning the directions/ letters being issued by CPCB/ NMCG regarding non-compliances observed in STPs.

[Action: Bihar]

7. Chlorine usage audit of the STPs needs to be done by the State Governments.

[Action: SPMG, Bihar]

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8. Details of environmental compensation imposed and collected from the non-complying units (STPs/CETPs/Industries/State Departments) may be indicated in the Monthly Progress Report being submitted by the States in the NGT Matter OA No 673 of 2018;

[Action: concerned agencies of the State]

9. Both CPCB and SPCBs are to discuss and find out ways to avoid differing results with wide margins in their monitoring reports. If felt necessary, monitoring protocols may be suitably modified;

[Action: CPCB/ BiharSPCBs]

10. With regard to the issues of FC in river quality in Bihar, it was directed that water quality monitoring especially with regard to FC may be taken by NMCG downstream of Ghazipur at a pilot scale for a limited duration in order to analyse the trends.

[Action: NMCG]

UTTAR PRADESH

11. The stretch of Ganga river from Kannauj to Kanpur is in PRS V, and thus appropriate actions in this stretch of Kannauj to Kanpur need to be prioritized for pollution abatement. State may focus on the discharges brought to river Ganga through small drains and tributaries in this stretch, particularly Kannauj area;

[Action: UP]

12. Both CPCB and SPCBs are to discuss and find out ways to avoid differing results with wide margins in their monitoring reports. If felt necessary, monitoring protocols may be suitably modified;

[Action: CPCB/ UPSPCBs]

13. Chlorine usage audit of the STPs needs to be done by the State Governments.

[Action: SMCG, UP]

14. Details of environmental compensation imposed and collected from the non-complying units (STPs/CETPs/Industries/State Departments) may be indicated in the Monthly Progress Report being submitted by the States in the NGT Matter OA No 673 of 2018;

[Action: concerned agencies of the State]

CPCB

15. (a) The previous PRS report was brought out by CPCB in 2022. Latest PRS report is now due.

(b) CPCB is to present STP and river water quality monitoring data in the form of trends as well to capture their long-term performance and variation over the period, say for a year;

[Action: CPCB]

16. NMCG/CPCB to discuss with the 5 Ganga States and compile the data with regard to sewage generation in Ganga towns using common factors (Population size wrt certain year, quantity of water consumption, etc).

[Action: NMCG/CPCB]

The meeting ended with vote of thanks to the Chair.

Annexure-I**List of participants:**

1. Shri Rajeev Kumar Mital, Director General, NMCG - *in Chair*
2. Shri Brijendra Swaroop, Executive Director (Projects), NMCG
3. Shri. Anup Kumar Srivastava Executive Director (Technical), NMCG
4. Dr. Pravin Kumar, Director Technical, NMCG
5. Shri Arun Kumar, APD, UP-SMCG
6. Additional Secretary, Bihar-SPMG
7. Shri A K Vidyarathi, Scientist-F, CPCB
8. Shri Vishal Gandhi, Scientist-E, CPCB
9. Shri Utsav Sharma, RO (Ghaziabad), UPPCB
10. Shri Rajat Gupta, Senior Solid Waste Management Specialist, NMCG
11. Shri A K Gupta, TA, UP-SMCG
12. Shri. Mithilesh Kumar Mishra, UP-SMCG
13. Shri Ramawatar Sah, Team Leader, Bihar-SPMG
14. Dr Naveen Kumar, Scientist, Bihar State PCB
15. Shri Md. Raiyan Haider, PD BUIDCO, Bihar
16. Shri Amit Kumar Singh, DPO, BUIDCO, Bihar
17. Shri Satyabrat, Senior Environmental Engineer, Bihar-SPMG
18. Shri Rajeeb Kumar Dev, DPO, BUIDCO, Bihar
19. Dr Shiv Pratap Raghuvanshi, Scientist-D, NMCG
20. Dr. Hema Patel, Project Officer (Technical), NMCG
21. Dr Firoz Ahmad, RA-III, CPCB
22. Dr Prabhat Ranjan, Scientist-B, CPCB
23. Mrs. Ruby Raju, Senior Project Engineer, NMCG

Proposed list of Ganga Towns

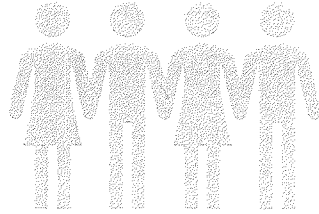
Ganga Towns in Bihar

S.No.	District	Towns as per 118 Town List	New list of Towns
1	Bhojpur	Arrah	Arrah
2	Bhagalpur	Bhagalpur	Bhagalpur
3	Buxar	Buxar	Buxar
4	Saran	Chapra	Chapra
5	Vaishali	Hajipur	-
6	Munger	Munger	Munger
7	Patna	Patna	Patna
8	Patna	Danapur (Dinapur Nizamat)	Danapur (Dinapur Nizamat)
9	Begusarai	Begusarai	Begusarai
10	Katihar	Katihar	-
11	Munger	Jamalpur	Jamalpur
12	Nalanda	Bihar Sharif	-
13	Patna	Mokameh	Mokameh
14	Patna	Fatuah	Fatuah
15	Patna	Barh	Barh
16	Begusarai	Barauni	Barauni
17	Bhagalpur	Sultanganj	Sultanganj
18	Buxar	Dumraon	Dumraon
19	Kaimur (Bhabua)	Bhabua	-
20	Lakhisarai	Lakhisarai	-
21	Patna	Phulwari Sharif	Phulwari Sharif
22	Lakhisarai	Barahiya	Barahiya
23	Bhagalpur	Kahelgaon (Colgong)	Kahelgaon (Colgong)
24	Patna	Bakhtiyarpur	Bakhtiyarpur
25	Bhagalpur	Naugachhia	-
26	Saran	Sonepur	-

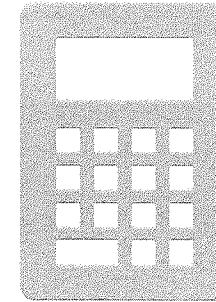
Hajipur (Gandak), Katihar (Kosi), Bihar sharif (Panchane), Bhabua (Suwara), Lakhisarai (Kiul), Naugachia (Kosi) and Sonepur (Gandak) are removed as these towns fall on the Tributaries of River Ganga



Assumptions and Data Sources



Population of 2024 has been calculated by considering **2% year on year growth on Census of India of 2011.**



Sewage Generation calculation is taken on the following basis:

$$0.8 * ((\text{Projected Urban Population in 2024} * 135 \text{ LPCD}) / 10^6)$$

- Considering, 80% of sewage water demand
- Assumed 135 LPCD water demand per capita

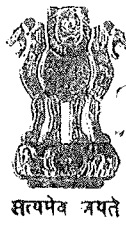


Note: Any deviation in these two factor (Factor used for calculation of population & the Water supply/ demand per capita) may please be intimated.

Sewage Generation and Treatment Gap in Towns of Bihar

S.No.	District	Town	River	Population 2024	Sewage Generation (MLD)	Treatment Capacity Sanctioned/Created (in MLD)	Sewage Treatment Gap	Remarks
1	Bhojpur	Arrah	Sone/Ganga	338188	37		37	
2	Bhagalpur	Bhagalpur	Ganga	325999	35	45	-10	
3	Buxar	Buxar	Ganga	133062	14	16	-2	
4	Saran	Chapra	Ganga	261764	28	32	-4	
5	Munger	Munger	Ganga	275930	30	37.46	-8	
6	Patna	Patna	Gandak, Ganga	2178818	235	356	-121	
7	Patna	Danapur (Dinapur Nizamat)	Ganga	273148	29	23	6	
8	Begusarai	Begusarai	Ganga	325999	35	17	18	
9	Munger	Jamalpur	Ganga	136390	15	30	-15	
10	Patna	Mokameh	Ganga	78493	8	8	0	
11	Patna	Fatuah	Ganga	65923	7	7	0	
12	Patna	Barh	Ganga	79518	9	11	-2	
13	Begusarai	Barauni	Ganga	92700	10		10	
14	Bhagalpur	Sultanganj	Ganga	68421	7	10	-3	
15	Buxar	Dumraon	Ganga	69361	7		7	
16	Patna	Phulwari Sharif	Ganga	105739	11	13	-2	
17	Lakhisarai	Barahiya	Ganga	55666	6		6	
18	Bhagalpur	Kahelgaon (Colgong)	Ganga	43595	5	6	-1	
19	Patna	Bakhtiyarpur	Ganga	61960	7	10	-3	
				4970674	537	621	85	





सत्यमेव जयते

आज़ादी का
अमृत महोत्सवAnnexure - E
भारत सरकार

जल शक्ति मंत्रालय

जल संसाधन,

नदी विकास और गंगा संरक्षण विभाग

GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES,

RIVER DEVELOPMENT & GANGA REJUVENATION

राजीव कुमार मित्तल, भा.प्र.से.

महानिदेशक

राष्ट्रीय स्वच्छ गंगा मिशन

Rajeev Kumar Mital, IAS

DIRECTOR GENERAL

NATIONAL MISSION FOR CLEAN GANGA

D O No. Pr-12014/2020

Dated: 16th July 2024

Dear Anand,

“Namami Gange” is a flagship programme launched by the Indian Government with the aim of cleaning and rejuvenating the Ganges river & its tributaries. In the state of Bihar, 38 sewerage infrastructure projects aimed to create STP capacity of 756.70 MLD and approximately 1,792.59 Km of sewerage network to be laid have been approved at an estimated cost of Rs. 6,576.01 Crores under Namami Gange. These projects are in 32 different towns of Bihar.

These sewerage infrastructure projects are executed by Bihar Urban Infrastructure Development Corporation (BUIDCo) and supervised by State Program Management Group (SPMG) Bihar. All these projects are on high priority of Government and are being monitored on various platforms/ NGT Order compliances/ PMG-PMO/ CMC on regular basis.

Further, as per the priority of Namami Gange from a pollution abatement point of view, DPRs for 3 towns namely Jamaulpur, Barauni & Arrah are pending for action from the State level as detailed in a list appended as Annexure with this letter. These pending DPRs need your apt personal attention for initiating these projects. I am hopeful that your personal intervention in the submission of DPRs for consideration under Namami Gange would help achieve the cherished goal of making river Ganga & its tributaries pollution-free

Looking forward for an early action at your end, please.

Yours sincerely,

(Rajeev Kumar Mital)

Shri Anand Kishore, IAS

Principal Secretary,

Urban Development & Housing Department,
Govt. of Bihar

First Floor, Vikas Bhawan, Baily Road, Patna,

Bihar – 800015, Bihar

Email: urbansec-bih@nic.in

राष्ट्रीय स्वच्छ गंगा मिशन

प्रथम तल, मेजर ध्यान चंद नेशनल स्टेडियम, इन्डिया गेट, नई दिल्ली-110002

NATIONAL MISSION FOR CLEAN GANGA

1st Floor, Major Dhyana Chand National Stadium, India Gate, New Delhi - 110002

Ph. : 011-23049528, Fax : 23049566, E-mail : dg@nmcg.nic.in

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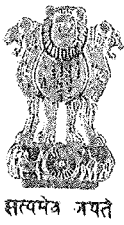
Annexure

DPR Yet to be received:

S No.	Name of project	Remarks
1	I&D and STP scheme for Jamalpur town, Bihar	Jamalpur is located on the main stem of river Ganga (Ganga listed under Priority IV as per CPCB PRS report of 2022). However, no DPR for the town has been submitted by State. DPR needs to be prepared by State.
2	I&D and STP scheme for Barauni town, Bihar	Barauni is located on the main stem of river Ganga (Ganga listed under Priority IV as per CPCB PRS report of 2022). However, no DPR for the town has been submitted by State. DPR needs to be prepared by State. State may indicate whether project for Barauni town is desired or not as no drains are reported to be out falling in river Ganga from this area.

DPR revision:

S No.	Name of project	Remarks
3	I&D and STP scheme for Arrah town, Bihar	NMCG vide letter dated 20.05.2024 requested SPMG/ BUIDCo to revise the DPR based on tapping of drains out falling into river Gangi. (Revised DPR is awaited from the State).



भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन,
नदी विकास और गंगा संरक्षण विभाग
GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION

राजीव कुमार मिश्र, भा.प्र.से.
महानिदेशक
राष्ट्रीय स्वच्छ गंगा मिशन
Rajeev Kumar Mital, IAS
DIRECTOR GENERAL
NATIONAL MISSION FOR CLEAN GANGA

D O No. Pr-12014/2020

Dated: 21st August, 2024

Ref.: D.O. No. Pr-12014/2020 dated 16th July 2024

Dear Anand,

"Namami Gange" is a flagship programme launched by the Indian Government with the aim of cleaning and rejuvenating the Ganges river & its tributaries. In the state of Bihar, 38 sewerage infrastructure projects aimed to create STP capacity of 756.70 MLD and approximately 1,792.59 Km of sewerage network to be laid have been approved at an estimated cost of Rs. 6,576.01 Crores under Namami Gange. These projects are in 32 different towns of Bihar.

2. These sewerage infrastructure projects are executed by Bihar Urban Infrastructure Development Corporation (BUIDCo) and supervised by State Program Management Group (SPMG) Bihar. All these projects are on high priority of Government and are being monitored on various platforms/ NGT Order compliances/ PMG-PMO/ CMC on regular basis.

3. Further, as per the priority of Namami Gange from a pollution abatement point of view, DPRs for 4 towns namely Jamaulpur, Barauni, Arrah & Katihar are pending for action from the State level as detailed in a list appended as Annexure with this letter. These pending DPRs need your apt personal attention for initiating these projects. I am hopeful that your personal intervention in the submission of DPRs for consideration under Namami Gange would help achieve the cherished goal of making river Ganga & its tributaries pollution-free.

Looking forward for an early action at your end, please.

Yours sincerely,

(Rajeev Kumar Mital)

Shri Anand Kishore, IAS
Principal Secretary,
Urban Development & Housing Department,
Govt. of Bihar

DPR Yet to be received:

S No.	Name of project	Remarks
1	I&D and STP scheme for Jamalpur town, Bihar	Jamalpur is located on the main stem of river Ganga (Ganga listed under Priority IV as per CPCB PRS report of 2022). However, no DPR for the town has been submitted by State. DPR needs to be prepared by State.
2	I&D and STP scheme for Barauni town, Bihar	Barauni is located on the main stem of river Ganga (Ganga listed under Priority IV as per CPCB PRS report of 2022). However, no DPR for the town has been submitted by State. DPR needs to be prepared by State. State may indicate whether project for Barauni town is desired or not as no drains are reported to be out falling in river Ganga from this area.

DPR revision:

S No.	Name of project	Remarks
3	I&D and STP scheme for Arrah town, Bihar	NMCG vide letter dated 20.05.2024 requested SPMG/ BUIDCo to revise the DPR based on tapping of drains out falling into river Gangi. (Revised DPR is awaited from the State).
4	I&D and STP scheme for Katihar town, Bihar	NMCG vide email dated 20.08.2024 requested SPMG/ BUIDCo to submit the compliance report towards the observations of Third Party Appraisal Agency. (TPA agency shared the observations with BUIDCo on 18.08.2024).



सत्यमेव जयते

आज़ादी का
अमृत महोत्सवभारत सरकार
जल शक्ति मंत्रालय
जल संसाधन,नदी विकास और गंगा संरक्षण विभाग
GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATIONराजीव कुमार मिश्र, भा.प्र.से.
महानिदेशक
राष्ट्रीय स्वच्छ गंगा मिशन
Rajeev Kumar Mital, IAS
DIRECTOR GENERAL
NATIONAL MISSION FOR CLEAN GANGA

D O No. Pr-12014/2020

Dated: 25th September, 2024Ref.: D.O. No. Pr-12014/2020 dated 16th July 2024 &
D.O. No. Pr-12014/2020 dated 21st Aug 2024

Dear Abhay,

"Namami Gange" is a flagship programme launched by the Indian Government with the aim of cleaning and rejuvenating the Ganges river & its tributaries. In the state of Bihar, 38 sewerage infrastructure projects aimed to create STP capacity of 756.70 MLD and approximately 1,737.69 Km of sewerage network to be laid have been approved at an estimated cost of Rs. 6,769.64 Crores under Namami Gange. These projects are in 32 different towns of Bihar.

2. These sewerage infrastructure projects are executed by Bihar Urban Infrastructure Development Corporation (BUIDCo) and supervised by State Program Management Group (SPMG) Bihar. All these projects are on high priority of Government and are being monitored on various platforms/ NGT Order compliances/ PMG-PMO/ CMC on regular basis.

3. Further, as per the priority of Namami Gange from a pollution abatement point of view, **DPRs for 02 towns** namely **Buxar and Barauni Towns** are pending for action from the State level. These pending DPRs need your apt personal attention for initiating these projects. I am hopeful that your personal intervention in the submission of DPRs for consideration under Namami Gange would help achieve the cherished goal of making river Ganga & its tributaries pollution-free.

Looking forward for an early action at your end, please.

Yours sincerely,

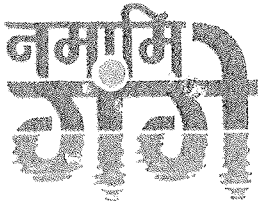
(Rajeev Kumar Mital)

Shri Abhay Kumar Singh, I.A.S.
Secretary,
Urban Development & Housing Department,
Govt. of Bihar, First Floor, Vikas Bhawan,
Bailey Road, Patna, Bihar-800015
Email : urbansec-bih@nic.in

राष्ट्रीय स्वच्छ गंगा मिशन

प्रथम तल, मेजर ध्यान चंद नेशनल स्टेडियम, इन्डिया गेट, नई दिल्ली-110002
NATIONAL MISSION FOR CLEAN GANGA
1st Floor, Major Dhyana Chand National Stadium, India Gate, New Delhi - 110002
Ph. : 011-23049528, Fax : 23049566, E-mail : dg@nmcg.nic.in





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Annexure - F'

F. No. Pr-12014/2020-Project in Bihar and Jharkhand-new/12, Date: 13th November 2024


Subject: Non-Compliance w.r.t., Faecal Coliform in River Ganga water - reg.
Ref: Record of Discussion: Dated 11.09.2024 (copy enclosed).

Kind attention is invited to the Record of Discussion (RoD) held under the Chairmanship of DG, NMCG on 11.09.2024 in the matter of OA 491/2024 before the Hon'ble NGT with officials from Bihar and Uttar Pradesh which, inter-alia, includes issue like presence of Faecal Coliform in river Ganga along its stretch passing through the state of Bihar. Para 10 the RoD reads as - 'With regard to the issues of FC in river quality in Bihar, it was directed that water quality monitoring especially with regard to FC may be taken by NMCG downstream of Ghazipur at a pilot scale for a limited duration in order to analyse the trends.'

2. Accordingly, NMCG intends to get water quality parameter especially, FC, measured in the downstream of Ghazipur for next six-month duration so that results and trends so obtained in respect of Faecal Coliform help us understand variation in river health/its WQ behaviour over time of this reach to enable regulatory institutions in taking informed decisions and planning corrective measures accordingly. IIT, BHU may also consider listing out probable factors that influence measurement of FC, and precautions required to be adopted to obtain reliable data including sampling procedures.

3. Above in view, IIT, BHU is requested to submit its detailed proposal in the matter for consideration and approval of the NMCG. An early response in the matter is solicited.

Encl: As Above


13.11.2024

(Anup Kumar Srivastava)
Executive Director (Technical)

To,
Dr. Shreyans Kumar Jain,
Department of Pharmaceutical Engineering and Technology, IIT (BHU),
Varanasi

Copy for kind information to:

1. PS to DG, NMCG
2. PS to ED (Project/ Technical/ Finance), NMCG